

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000010/2020	PRAVAT KU.PARIDA VS O.S.R.T.C.	ASHOK KU.MOHAPATRA (1) VS	// ()
2	BLAPL/0001718/2020	RAJ KISHOR PRADHAN VS STATE OF ODISHA	ASOK MOHANTY VS	PURI SADAR /20 /2020 () //
3	BLAPL/0001719/2020	HARIPRIYA KHAMARI @ HARE @ HARAPRIYA KHAMARI VS STATE OF ODISHA	BASANT KUMAR DAS VS	JUNAGARH /207 /2015 () //
4	BLAPL/0001720/2020	NIRMALA BISWAL VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	ABHAYACHANDPUR /66 /2018 () //
5	BLAPL/0001721/2020	RINUN BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANDHEIGOLE /10 /2020 () //
6	BLAPL/0001722/2020	SK.FAKIR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SPL.TASK FORCE /6 /2020 () //
7	BLAPL/0001723/2020	RABI @ RABINDRA NAIK VS STATE OF ODISHA	BIPLAB MOHANTY VS	ODAGAON /23 /2017 () //
8	BLAPL/0001724/2020	SAMARAI MAJHI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /174 /2019 () //
9	BLAPL/0001725/2020	DILLIP KUMAR KHORA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /79 /2017 () //
10	BLAPL/0001726/2020	MOUHAMMAD VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /185 /2019 () //
11	BLAPL/0001727/2020	BASANTA SAHU VS STATE OF ODISHA	BASUDEV PUJARI VS	BUGUDA /297 /2018 () //

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12	BLAPL/0001728/2020	MOHD AYUB VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /185 /2019 () //
13	BLAPL/0001729/2020	PRATAP BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHAULIAGANJA /30 /2020 () //
14	BLAPL/0001730/2020	SK.JABIR VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	ANGUL TOWN /226 /2016 () //
15	BLAPL/0001731/2020	ANIL KUMAR SAHU VS STATE OF ODISHA	RAJENDRA N.ROUT VS	/ /0 () //
16	BLAPL/0001732/2020	ANWAR KHAN VS STATE OF ODISHA	RAJENDRA N.ROUT VS	/ /0 () //
17	BLAPL/0001733/2020	ANOJ SUNA VS STATE OF ODISHA	B.S.DASPANDA VS	RAMPUR (SONEPUR) /10 /2020 () //
18	BLAPL/0001734/2020	AJAY @ AJAYA KUMAR BAJAJ VS STATE OF ODISHA	SIDHARTHA DAS VS	MAHILA P.S. BUXIBAZAR /24 /2019 () //
19	BLAPL/0001735/2020	SABITRI @ SHAKUNTALA DALAI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BALIAPAL /225 /2019 () //
20	BLAPL/0001736/2020	GANGADHARA PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /83 /2014 () //
21	BLAPL/0001737/2020	SHERDIN VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /185 /2019 () //
22	BLAPL/0001738/2020	CHANDRAMANI JENA VS STATE OF ODISHA	MD.G.MADANI VS	BHANDARIPOKHARI /33 /2019 () //
23	BLAPL/0001739/2020	VIKRAM SINGH	AMULYA RATNA PANDA	SEMILLIGUDA /91 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001740/2020	BANI ROUT	A.K.SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001741/2020	RANJAN PALATA	A.K.SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001742/2020	CHAKRA SAHOO	AMULYA RATNA PANDA	GOCHHAPADA /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001743/2020	TITI @ SISIRA DAS @ SISIR	S.ROUT	NIALI /192 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001744/2020	JAGABANDHU TAKRI	ARIJEET MISHRA	BOIPARIGUDA /01 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001745/2020	AJIT MALLIK @ MUNA	RUPESH KUMAR MOHANTY	KUAKHIA /237 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001746/2020	MD ZAFAR	AKSHAYA KUMAR SAHOO	RAIRANGPUR TOWN /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001747/2020	S.RAJAN RAJU	BIBHU PRASAD DAS	BADACHANA /13 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001748/2020	PANCHU BEHERA @ PANCHANAN BEHERA	BASUDEV MISHRA	BOLAGARH P.S. /192 /2015
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001749/2020	DUKHABANDHU SAHOO	A.K.SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001750/2020	JITU DAS @ JITENDRA NAHAK	JUGALA KISHORE PANDA	PURUSHOTTAMPUR /289 /2019
		VS	VS	()

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35	BLAPL/0001751/2020	STATE OF ODISHA RAJA GOUDA VS	RAJENDRA N.ROUT VS	// / /0 ()
36	BLAPL/0001752/2020	STATE OF ODISHA DURGA BEJ @ DURGA SANKAR BEJ VS	VIVEKANAND JENA VS	// SAHADEV KHUNTA /231 /2019 ()
37	BLAPL/0001753/2020	STATE OF ODISHA RAVI KUMAR PANDEY VS	BIJAYA KUMAR BEHERA 1 VS	// NAWAPARA /17 /2020 ()
38	BLAPL/0001754/2020	STATE OF ODISHA SAWAL RAY VS	JUGALA KISHORE PANDA VS	// MUDULIPODA /63 /2019 ()
39	BLAPL/0001755/2020	STATE OF ODISHA (HOME) MERU @ RABINDRA TANDI VS	ARJUN CHANDRA BEHERA VS	// BARGARH SADAR /141 /2019 ()
40	BLAPL/0001756/2020	STATE OF ODISHA AJAY KUMAR PRADHAN @ AJAYA VS	JYOTIRMAYA SAHOO VS	// PHIRINGIA /11 /2020 ()
41	BLAPL/0001757/2020	STATE OF ODISHA LALIT KUMAR BAJAPEI VS	SIBANANDA RAMAKRUSHNA RAY VS	// BOLANGIR SADAR /24 /2020 ()
42	BLAPL/0001758/2020	STATE OF ODISHA GULTHUNU KALSA @ DEEPAK KALSA VS	ARJUN CH. BEHERA VS	// BARGARH /31 /2012 ()
43	BLAPL/0001759/2020	STATE OF ODISHA JYOTI BIKASH MAHAPATRA VS	PRASANTA KUMAR NANDA VS	// ASKA /03 /2020 ()
44	BLAPL/0001760/2020	STATE OF ODISHA ISWAR SOLANKI @ GUDU VS	ARIJEET MISHRA VS	// JEYPORE SADAR /32 /2017 ()
45	BLAPL/0001761/2020	STATE OF ODISHA BUDHIA @ BUDHIA KHAN VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	// SAHID NAGAR P.S. /48 /2020 () //

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46	BLAPL/0001762/2020	CHouban @ Jauban NAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	GOLAMUNDA /208 /2019 () //
47	BLAPL/0001763/2020	RAJESH PARIDA VS STATE OF ODISHA	MANAS CHAND VS	HIRAKUD /180 /2019 () //
48	BLAPL/0001764/2020	SHANKAR NAIK VS STATE OF ODISHA	MANAS CHAND VS	JAIPATNA /205 /2019 () //
49	BLAPL/0001765/2020	CHHAYAKANTA GHADUAL VS STATE OF ODISHA	B.B.ROUTRAY VS	SOHELLA /203 /2019 () //
50	BLAPL/0001766/2020	GANGADHAR PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	DELANGA /2 /2019 () //
51	BLAPL/0001767/2020	BIBEKANANDA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /88 /2019 () //
52	BLAPL/0001768/2020	BIPIN BIHARI MAHANTA VS STATE OF ODISHA	L.BHUYAN VS	BARIA /2 /2020 () //
53	BLAPL/0001769/2020	TOFEEL KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT SADAR /74 /2018 () //
54	BLAPL/0001770/2020	K.CHANDRA SEKHAR RAO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE TOWN /301 /2019 () //
55	BLAPL/0001771/2020	GURU @ GURUDEB KUMBHAR VS STATE OF ODISHA (HOME)	JUGALA KISHORE PANDA VS	KANTAMAL /48 /2019 () //
56	BLAPL/0001772/2020	SANTANU TARENI @ SANTAU TARINI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /224 /2019 () //
57	BLAPL/0001773/2020	MANGALDAN KHILLA	RAJIB LOCHAN PATNAIK	CHITRAKONDA /161 /2019

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0001774/2020	KISHORI NAG	DEVASHIS PANDA	LAXMISAGAR P.S. /39 /2018
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0001775/2020	RANJIT KUMAR ROUT @ RANJAN ROUT @ DEBARAJ SWAIN	BYLAKRISHNAIAK	RAJKANIKA /29 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0001776/2020	GOURANGA BEHERA	DEVASHIS PANDA	BOLAGARH P.S. /192 /2015
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0001777/2020	MUNA @ MD. KAMAL KHAN	PRASANTA KUMAR NANDA	CHANDRASEKHARPUR /461 /2015
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0001778/2020	RANJAN KISHAN	AMULYA RATNA PANDA	LAHUNIPADA /118 /2018
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0001779/2020	UMESH SAHOO	UDIT RANJAN JENA	KHAPRAKHOL /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0001780/2020	BHASKAR JENA	S.K.MOHANTY	BHANJANAGAR /59 /2007
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0001781/2020	DEBARAJ SWAIN	S.K.MOHANTY	BHANJANAGAR /58 /2012
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0001782/2020	PANKAJ KUMAR SAHU	BIJAYA KUMAR BEHERA	NAWAPARA /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0001783/2020	BRUNDABAN MALLIK	L.BHUYAN	BASUDEVPUR /18 /2017
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0001784/2020	SANJAYA KUMAR SWAIN	BISWARANJAN DALAI	KUJANGA /31 /2020
		VS	VS	()

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69	BLAPL/0001785/2020	STATE OF ODISHA VISHNU DATTA SUKLA VS	AMIT PRASAD BOSE VS	// BORIGUMMA /176 /2019 ()
70	BLAPL/0001786/2020	STATE OF ODISHA RAGHUBIR ADAWASI VS	SUSHANTA KUMAR SAMANTARAY VS	// CHOUDWAR /507 /2019 ()
71	BLAPL/0001787/2020	STATE OF ODISHA RAILA KHORA VS	AMULYA RATNA PANDA VS	// JEYPORE TOWN /226 /2017 ()
72	BLAPL/0001788/2020	STATE OF ODISHA CHAITAN NAG @ HARIJAN VS	SURYAKANTA DWIBEDI VS	// UMERKOTE /159 /2015 ()
73	BLAPL/0001789/2020	STATE OF ODISHA ARJUN PANGI VS	PRASANTA KUMAR NANDA VS	// KALIMELA /149 /2019 ()
74	BLAPL/0001790/2020	STATE OF ODISHA BHAGIRATHI NAIK @ BHALU VS	SANTOSH KUMAR SAMANTARAY VS	// JUNAGARH /224 /2019 ()
75	BLAPL/0001791/2020	STATE OF ODISHA MANOJ KUMAR SINGH @ MANOJ SINGH VS	RUDRA NARAYAN PARIJA VS	// / /0 ()
76	BLAPL/0001792/2020	STATE OF ODISHA BABUNI @ AMAR DAS VS	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /96 /2019 ()
77	BLAPL/0001793/2020	STATE OF ODISHA PRAKASH KUKREJA VS	B.S.DASPARIDA VS	// NAWAPARA /13 /2020 ()
78	BLAPL/0001794/2020	STATE OF ODISHA AVULA GOPI VS	S.P.DASH VS	// KOKSARA /218 /2019 ()
79	BLAPL/0001795/2020	STATE OF ODISHA BIKRAM READY VS STATE OF ODISHA	B.K.NAYAK VS	// NAYAPALLI P.S. /259 /2019 () //

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80	BLAPL/0001796/2020	SIBAJI NAIK @ PARIKHITA VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	GONDIA /32 /2013 () //
81	BLAPL/0001797/2020	KARTIK NAIK VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	MOTANGA /68 /2019 () //
82	BLAPL/0001798/2020	DHANANJAYA MEHER VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	JUNAGARH /183 /2019 () //
83	BLAPL/0001799/2020	RAMAKANTA BEHERA @ MILU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /5 /2020 () //
84	BLAPL/0001800/2020	SUNIL PRASAD MISHRA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	CHANDRASEKHARPUR /21 /2020 () //
85	BLAPL/0001801/2020	JITU @ JITENDRA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUAKHIA /231 /2019 () //
86	BLAPL/0001802/2020	LOKANATH NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /143 /2019 () //
87	BLAPL/0001803/2020	LAXMAN SALAM VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	ORKEL /28 /2020 () //
88	BLAPL/0001804/2020	PABITRA BAG VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MUDANPUR RAMPUR /189 /2019 () //
89	BLAPL/0001805/2020	DHANESWAR NAYAK VS STATE OF ODISHA	LALITENDU MISHRA VS	DORAGUDA PS /20 /2020 () //
90	BLAPL/0001806/2020	DASARATHI NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHHENDIPADA /26 /2020 () //
91	BLAPL/0001807/2020	SRIDHAR DAS	SATYA RANJAN MULIA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0001808/2020	PURNA CHANDRA BEHERA	BASUDEV PUJARI	PURUSHOTTAMPUR /218 /2019
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0001809/2020	VICKY @ RAHUL KHAN	ASHOK JENA	NIHALPRASAD /83 /2019
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0001810/2020	AJAY DAS	ARIJEET MISHRA	KEONJHAR SADAR /31 /2020
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0001811/2020	CHITRASEN JANI	JUGALA KISHORE PANDA	TARASINGI /52 /2014
		VS	VS	()
		STATE OF ODISHA		//
96	BLAPL/0001812/2020	SK.JALIRUDDIN @ AIRUDDIN	SURENDRA KUMAR BISWAL	JALESWAR /276 /2019
		VS	VS	()
		STATE OF ODISHA		//
97	BLAPL/0001813/2020	RABINDRA SWAIN	JITENDRA KUMAR SAMANTARAY	KABISURYANAGAR (KODALA) /45 /2018
		VS	VS	()
		STATE OF ODISHA		//
98	BLAPL/0001814/2020	DAMU MUDULI	ARIJEET MISHRA	JEYPORE TOWN /118 /2008
		VS	VS	()
		STATE OF ODISHA		//
99	BLAPL/0001815/2020	UMESH SAHOO	AJAYA KUMAR MOHARANA	BEGUNIA P.S. /74 /2019
		VS	VS	()
		STATE OF ODISHA		//
100	BLAPL/0001816/2020	DHANANJAYA PATRA	DEEPAK KUMAR SAHOO	CHOUDWAR /531 /2019
		VS	VS	()
		STATE OF ODISHA		//
101	CMAPL/0000145/2020	HAREKRUSHNA ROUT	ADV.	//
		VS	VS	()
		WATER RESOURCES		//
102	CMAPL/0000146/2020	ODISHA LIFT IRRIGATION CORPN. LTD.	ADV.	//
		VS	VS	()

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103	CMAPL/0000147/2020	SUBASH PATNAIK GANESWAR PATRA VS	SMITA RANJAN PATNAIK VS	// // ()
104	CMP/0000218/2020	STATE OF ODISHA RANJAN KUMAR SAHOO VS	SUSANTA KUMAR DASH VS	// // DISTRICT & SESSIONS JUDGE,PURI(Puri)
105	CMP/0000219/2020	THE STATE OF ODISHA NITYANANDA DALEI VS	AMITAV TRIPATHY VS	// // ()
106	CMP/0000220/2020	SANJUMANI DALEI SURESH CHANDRA GIRI VS	SAMIR KUMAR MISHRA VS	// // ()
107	CMP/0000221/2020	PRADEEP MAHAKUD MADHABIKA SINGH VS	B.S.PANIGRAHI VS	// // ()
108	CMP/0000222/2020	ANANTA PRASAD SAHOO DEBENDRANATH SAHOO VS	NIRANJAN LENKA VS	// // ()
109	CONTC/0000798/2020	RAJESH KUMAR SAHOO MAHENDRA KUMAR MOHAPATRA VS	BANABIHARI RAY VS	// // ()
110	CONTC/0000799/2020	CHITHRA ARUMAGAM BHARATI PATRA VS	MANAS PATI VS	// // ()
111	CONTC/0000800/2020	ASHOK K.K.MEENA SHYAM SUNDAR SASMAL VS	ADV VS	// // ()
112	CONTC/0000801/2020	G.MATHI VATHANAN PRADEEP KUMAR SAHOO VS	ADV VS	// // ()
113	CONTC/0000802/2020	G.MATHI VATHANAN JAYANTA KUMAR PANDA VS	ADV VS	// // ()
		G.MATHI VATHANAN		//

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114	CONTC/0000803/2020	JYOTI RANJAN PATNAIK VS G.MATHI VATHANAN	ADV VS	// 0 //
115	CONTC/0000804/2020	SANTOSHI BARAL VS ARUN KUAMR PATRA	ADV VS	// 0 //
116	CONTC/0000805/2020	MITALI SAMAL VS ARUN KUAMR PATRA	ADV VS	// 0 //
117	CONTC/0000806/2020	KAILASH CH.SAHOO VS SASWAT MISHRA	ADV VS	// 0 //
118	CONTC/0000807/2020	M/S.NARAYAN CONSTRUCTION COMPANY VS CUTTACK MUNICIPAL CORPORATION	D.P.MOHANTY VS	// 0 //
119	CONTC/0000808/2020	BISWAJIT SAMAL VS SAMARTH BARMA	ADV VS	// 0 //
120	CONTC/0000809/2020	JYOTIRMAYEE MOHANTY VS STATE OF ODISHA	ADV VS	// 0 //
121	CONTC/0000810/2020	SARDAR GURUDEV SINGH GILL VS SITANSU KUMAR ROUT	SANJAY KUMAR SAMANTARAY VS	// 0 //
122	CONTC/0000811/2020	PYARA SINGH VS SITANSU KUAMR ROUT	ADV VS	// 0 //
123	CONTC/0000812/2020	KARNA MAJHI VS SURENDRA KUMAR	ADV VS	// 0 //
124	CONTC/0000813/2020	HARI JAGAT VS SURENDRA KUMAR	ADV VS	// 0 //
125	CONTC/0000814/2020	DHANANJYA PATEL	BIJAYA KUMAR BEHERA 1	//

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		VS	VS	0
126	CONTC/0000815/2020	SURENDRA KUMAR MAYADHAR MAJHI	ADV	//
		VS	VS	0
127	CONTC/0000816/2020	SURENDRA KUMAR JITENDRA BISWAL	ADV	//
		VS	VS	0
128	CONTC/0000817/2020	DEBASIS PADHY JITENDRA BISWAL	ADV	//
		VS	VS	0
129	CONTC/0000818/2020	DEBASIS PADHY JITENDRA BISWAL	ADV	//
		VS	VS	0
130	CONTC/0000819/2020	DEBASIS PADHY GANGADHARA JENA	ADV	//
		VS	VS	0
131	CONTC/0000820/2020	NRUSHINGHA PRADHAN NARASINGH SWAIN	ADV	//
		VS	VS	0
132	CONTC/0000821/2020	LAXMIDHARA BEHERA SWAGATIKA ACHARYA	adv	//
		VS	VS	0
133	CONTC/0000822/2020	NAYATI PATNAIK SUKANTI BISWAL	ADV	//
		VS	VS	0
134	CONTC/0000823/2020	V.V.YADAB CHITTARANJAN PATRO	ADV	//
		VS	VS	0
135	CONTC/0000824/2020	ANANTA KUMAR SAMAL DAYANIDHI PRADHAN	ADV	//
		VS	VS	0
136	CONTC/0000825/2020	ABHAYA BISWAL RAMESH KU.BEHERA	ADV	//
		VS	VS	0

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137	CONTC/0000826/2020	ABHAYA BISWAL SIBA PRASAD BEHERA VS	ADV VS	// // 0
138	CONTC/0000827/2020	ABHAYA BISWAL PRAKASH BEHERA VS	ADV VS	// // 0
139	CONTC/0000828/2020	ABHAYA BISWAL CHEMA NAYAK VS	ADV VS	// // 0
140	CONTC/0000829/2020	ABHAYA BISWAL UMAKANTA MISHRA VS	ADV VS	// // 0
141	CONTC/0000830/2020	ABHAYA BISWAL BHABAGRAHI NAIK VS	ADV VS	// // 0
142	CONTC/0000831/2020	ABHAYA BISWAL SANTOSH KU.BADHEI VS	ADV VS	// // 0
143	CONTC/0000832/2020	ABHAYA BISWAL BASANTA KU.SAHOO VS	ADV VS	// // 0
144	CONTC/0000833/2020	ABHAYA BISWAL PRAVAKAR SAHOO VS	ADV VS	// // 0
145	CONTC/0000834/2020	ABHAYA BISWAL BIKRAM KESHARI PARIDA VS	ADV VS	// // 0
146	CONTC/0000835/2020	D.S.SUBHADARSHI JOSHI BASANTA KUMAR MUDULI VS	ADV VS	// // 0
147	CONTC/0000836/2020	CHITHRA ARUMUGAM NAYANA DAS MOHAPATRA VS	ADV VS	// // 0
		CHITHRA ARUMUGAN		//

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FILING REPORT AS ON :24/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CONTC/0000837/2020	BHASKAR CHANDRA BISWAL VS CHITHRA ARUMUGAM	ADV VS	// ()
149	CONTC/0000838/2020	PRADYUMNA KUMAR SWAIN VS SASHIKANTA MISHRA	ADV VS	// ()
150	CONTR/0000014/2020	SUNDARAMANI ROUT VS SUPERINTENDENT OF POLICE,KENDRAPARA	SUBASH CHANDRA SATAPATHY VS	/ /0 ()
151	CONTR/0000015/2020	SUSAMA BEHERA VS DR. UMA SHANKAR DASH	ADV. VS	/ /0 ()
152	CRLA/0000163/2020	MANOJ KUMAR BEHERA VS STATE OF ODISHA(VIG.)	BIBHUTI BHUSAN PANDA VS	/ /0 ()
153	CRLA/0000164/2020	BISHU BEHERA VS STATE OF ODISHA	MAGUNI CHARANA PALAI VS	/134 /2016 ()
154	CRLA/0000165/2020	BIJAY SEMULI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ORKEL /89 /2017 ()
155	CRLA/0000166/2020	SHYAMA SINGH VS REPUBLIC OF INDIA	ASHWINI KUMAR DAS VS	/ /0 ()
156	CRLA/0000167/2020	SARBESWAR JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	/ /0 ()
157	CRLA/0000168/2020	RAMAKANTA PANDA VS STATE OF ODISHA	ANIMESH MOHANTY VS	/ /0 ()
158	CRLA/0000169/2020	SRIKANTA KAR VS STATE OF ODISHA(VIG.)	TANMAY MISHRA VS	BALASORE VIGILANCE /27 /2012 ()
159	CRLA/0000170/2020	MAHESWAR PRADHAN	TARA PRASAD MOHAPATRA	BRAHMAGIRI /100 /2016

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	CRLA/0000171/2020	RANJAN KUMAR BEHERA	SURYAKANTA DWIBEDI	HARABHANGA /20 /2013
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0000621/2020	MAHIA JENA@MALIK@MAHENDRA MALLIKPURUSOTTAM CHULI		BINJHARPUR /151 /1993
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0000622/2020	MOHIA JENA@MALLIK@MAHENDRA MALLIKPURUSOTTAM CHULI		/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0000623/2020	SANTOSH BEHERA@SANTIA	ARIJEET MISHRA	KHUNTUNI /4 /2017
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0000624/2020	SABITA SWAIN	ASHOK KU.SAHOO	MAHAKALPARA /124 /2014
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0000625/2020	RABI SI@RABI NARAYAN	SOUBHAGYA KUMAR DASH	ANANDAPUR /131 /2016
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMC/0000626/2020	R.TRINATH REDDY	JAGAJIT PANDA	/ /0
		VS	VS	()
		R.TILOTAMA		//
167	CRLMC/0000627/2020	KAVERI PATRA	S.P.SARANGI	PATTAMUNDAI /188 /2008
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0000628/2020	BAYA@BAIDHAR NAYAK@SATYARANJAN NAYAK	ASHOK KU.SAHOO	PATTAMUNDAI /413 /2018
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0000629/2020	GOURANGA@GOURANGA CHANDRA BARIK	B.S.DASPARIDA	SIMULIA /110 /2019
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMC/0000630/2020	BASANTA KHAMARI@GANGA KHAMARI	GAGAN BIHARI SINGH	KOKSARA /100 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLMC/0000631/2020	STATE OF ODISHA BIJAY KUMAR DAS VS	ARIJEET MISHRA VS	// MALKANGIRI /37 /1997 ()
172	CRLMC/0000632/2020	STATE OF ODISHA DHAN KUMAR SAHU VS	AMULYA RATNA PANDA VS	// SINDHIKELA PS /35 /2014 ()
173	CRLMC/0000633/2020	STATE OF ODISHA RAJANI NAG@RAJIN NAG VS	AMULYA RATNA PANDA VS	// TITILAGARH /183 /2010 ()
174	CRLMC/0000634/2020	STATE OF ODISHA ARUN@TAPAN DIGAL VS	JUGALA KSHORE PANDA VS	// / /0 ()
175	CRLMC/0000635/2020	STATE OF ODISHA BASUDEV PATRA VS	PARTHA SARATHI NAYAK VS	// / /0 ()
176	CRLMC/0000636/2020	SRINIBAS MOHANTY BAPUJI KUMAR SWAIN VS	MANAS CHAND VS	// RAMACHANDAPUR /27 /2015 ()
177	CRLMC/0000637/2020	STATE OF ODISHA SHYAM SUNDAR SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// LAKHANA /13 /2014 ()
178	CRLMC/0000638/2020	STATE OF ODISHA SUKANTI JENA VS	ARUN KUMAR MISHRA VS	// BANAPUR P.S. /314 /2013 ()
179	CRLMC/0000639/2020	STATE OF ODISHA SANTOSH KUMAR PANDA@SANTOSH PANDA.N.PANDA VS	VS	// KHARIAR /84 /2008 ()
180	CRLMC/0000640/2020	STATE OF ODISHA HADI@HADIBANDHU BARIK VS	ASIT KUMAR CHAUDHURY VS	// / /0 ()
181	CRLMC/0000641/2020	STATE OF ODISHA DABA@DEBENDRA BISWAL VS	ASIT KUMAR CHAUDHURY VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	CRLMC/0000642/2020	KALU@ATABUR KHAN VS STATE OF ODISHA	L.BHUYAN VS	RAMACHANDAPUR /37 /2009 () //
183	CRLMC/0000643/2020	SARAT KUMAR SETHY VS STATE OF ODISHA	L.BHUYAN VS	/ /0 () //
184	CRLMC/0000644/2020	GOPINATH PANDA@JITENDRA PANDA@PANDA VS STATE OF ODISHA	DEBYA JYOTI SAHOO VS	RAJNAGAR /137 /2016 () //
185	CRLMC/0000645/2020	GULAM MUSTAFA KHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MAHILA P.S. BUXIBAZAR /95 /2015 () //
186	CRLMC/0000646/2020	SURI@SURENDRA PRADHAN@SARAT VS STATE OF ODISHA	TUKUNA KU.MISHRA VS	ODAGAON /71 /2010 () //
187	CRLMC/0000647/2020	KHIRODRA KUMAR DHARUA VS STATE OF ODISHA	SAROJ KU.PADHY VS	DHANUPALI /4 /2018 () //
188	CRLMC/0000648/2020	DIPTIRANJAN NAYAK VS GANESH PRASAD PANDA	SATYA NARAYAN MISHRA-4 VS	/ /0 () //
189	CRLMC/0000649/2020	ASHYUMAT SUR VS STATE OF ODISHA	L.BHUYAN VS	ANANDAPUR /130 /2018 () //
190	CRLMC/0000650/2020	SRIKANTA SAHU VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /204 /2018 () //
191	CRLMC/0000651/2020	SRIKANTA SAHU VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /63 /2019 () //
192	CRLMC/0000652/2020	SRIKANTA SAHU VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /64 /2019 () //
193	CRLMC/0000653/2020	SRIKANTA SAHU	ASHOK DAS	GOLANTHARA (BERHAMPUR) /62 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0000654/2020	HARIBANDU NAYAK	S.K.BHANJADEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0000655/2020	KAYUM KHAN	SATYA RANJAN MULIA	BIDANASI /82 /2003
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0000656/2020	GOBINDA BEHERA	DILLIP MOHANTY	TANGI /166 /2013
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMC/0000657/2020	SARASWATI SENAPATI	RAMDAS ACHARY	SATYABADI /240 /2018
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0000274/2020	BALARAM DAS	PRADEEP KUMAR CHOUDHURY	/ /0
		VS	VS	()
		COLLECTOR, KENDRAPARA		//
199	CRLMP/0000275/2020	ANJAN KUMAR SAHOO		/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0000276/2020	AMBIKA CHARAN MOHAPATRA	DOLAGOBINDA MOHAPATRA	/ /0
		VS	VS	()
		COLLECTOR, CUTTACK		//
201	CRLMP/0000277/2020	AANJAN KUMAR PADHI	ABHIRAM SWAIN	/ /0
		VS	VS	()
		DIRECTOR OF VIGILANCE, ODISHA		//
202	CRLMP/0000278/2020	KOUSHAR ALLI	P.R.MISHRA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
203	CRLREV/0000158/2020	JANAKI BALLAV MOHARANA @ JANAKI MOHAPATRA	PRADEEP KUMAR SAHOO	JAGATSINGPUR /296 /2015
		VS	VS	S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur *)
		STATE OF ODISHA		GR/0000997/2015
204	CRLREV/0000159/2020	TAPAS NAYAK	SANTOSH KUMAR DASH	SIMULIA /21 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	CRLREV/0000160/2020	STATE OF ODISHA PURNA HARIJAN VS	TUKUNA MISHRA VS	// / /0 ()
206	CRLREV/0000161/2020	STATE OF ODISHA TRINATH PATRA VS	L.BHUYAN VS	// DAITARI /36 /2019 ()
207	CRLREV/0000162/2020	STATE OF ODISHA RANJIT KUMAR MOHANTY VS	PRAFULLA KUMAR RATH VS	// KULIANA /81 /2015 ()
208	CRLREV/0000163/2020	STATE OF ODISHA RANJIT KUMAR MOHANTY VS	PRAFULLA KUMAR RATH VS	// KULIANA /81 /2015 ()
209	CRLREV/0000164/2020	STATE OF ODISHA ARUNA KUMAR SAMAL VS	PRASHANTA KUMAR NAYAK VS	// / /0 ()
210	FAO/0000200/2020	SMT. KABITA SAMAL M/S. ORIENTAL INSURANCE CO. LTD. VS	SUBRAT SATPATHY VS	// // ()
211	FAO/0000201/2020	RAGHUNATH MISHRA BHIKARI SAMANTRAY VS	RAJENDRA NARAYAN PAL VS	// // ()
212	FAO/0000202/2020	D.C.DINDA M.C. OF DAISING (M.E.) SCHOOL VS	MAHENDRA KUMAR SAHOO VS	// // ()
213	FAO/0000203/2020	STATE OF ODISHA MANAGER (T.,P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD. VS	MANJEET KUMAR VS	// // ()
214	FAO/0000204/2020	RASANA SAMAL MANAGIANG COMMITTEE OF PADMABATI GIRI VS	DESHAIKUSUMAR MOHAPATRA VS	// // ()
215	FAO/0000205/2020	STATE OF ODISHA MUKTIKANTA BEHERA VS UNION OF INDIA	DHANANJAYA MUND VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	FAO/0000206/2020	MALI KINNER @ SIDHESWAR MUNDA VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
217	FAO/0000207/2020	JAGANNATH BAI VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
218	FAO/0000208/2020	ASHESH MUKHI VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
219	FAO/0000209/2020	PRABHATI PRADHAN @ PRATIBHA PRADHAN VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
220	FAO/0000210/2020	JAGABANDHU MUDULI VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
221	FAO/0000211/2020	PHULA DEI VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
222	FAO/0000212/2020	SUJDARSAN BEHERA VS GITANJALI BEHERA	MAHESWAR MOHANTY VS	// 0 //
223	FAO/0000213/2020	LAXMIPRIYA BEHERA VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
224	FAO/0000214/2020	BULEE MOHAPATRA VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
225	FAO/0000215/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS RANJAN KU.OJHA	SANGRAM JENA VS	// 0 //
226	FAO/0000216/2020	SURENDRANATH PANIGRAHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
227	FAO/0000217/2020	SAROJ KU.DHAL	SANGRAM JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	FAO/0000218/2020	SIBANANDA PANIGRAHI	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
229	FAO/0000219/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		ABHAMANYU @ ABHIMANYU SAHOO		//
230	FAO/0000220/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		PINTU SETHI		//
231	FAO/0000221/2020	STATE OF ODISHA	A.G.A.	//
		VS	VS	0
		PRADEEP KU.PATI		//
232	FAO/0000222/2020	PREMALATA MOHANTY	R.P.DALAI	//
		VS	VS	0
		STATE OF ODILSHA		//
233	FAO/0000223/2020	DILLIP KU.SWAIN	R.P.DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
234	FAO/0000224/2020	PRATAP CH.ROUTRAY	R.P.DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
235	FAO/0000225/2020	M/S. NATIONAL INSURANCE CO. LTD.	BIBHBUTI BHUSAN MISHRA	//
		VS	VS	0
		MINI BHUYAN		//
236	FAO/0000226/2020	CHITRA BAG	DHANANJAYA MUND	//
		VS	VS	0
		UNION OF INDIA		//
237	FAO/0000227/2020	GOURI SINGH	DHANANJAYA MUND	//
		VS	VS	0
		UNION OF INDIA		//
238	FAO/0000228/2020	GHASIEN HIAL	DHANANJAYA MUND	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	FAO/0000229/2020	UNION OF INDIA ATUL KU.BEHERA VS	DHANANJAYA MUND VS	// // 0
240	FAO/0000230/2020	UNION OF INDIA KABITA DEY VS	DHANANJAYA MUND VS	// // 0
241	FAO/0000231/2020	UNION OF INDIA SK. KHALIL KALAPAHAD VS	DHANANJAYA MUND VS	// // 0
242	FAO/0000232/2020	UNION OF INDIA RASHIDA KHATUN VS	DHANANJAYA MUND VS	// // 0
243	FAO/0000233/2020	UNION OF INDIA BISHNU BEHERA VS	DHANANJAYA MUND VS	// // 0
244	FAO/0000234/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL BANITA BACHHA VS	DHANANJAYA MUND VS	// // 0
245	FAO/0000235/2020	UNION OF INDIA MOHAN LAL SHARMA VS	DHANANJAYA MUND VS	// // 0
246	MACA/0000119/2020	UNION OF INDIA DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD. VS	M/S.K.C.NAYAK VS	// // 0
247	MACA/0000120/2020	BHRAMAR SETHI PUSPANJALI SAMAL VS	KAPILA CHARAN NAYAK VS	// // 0
248	MACA/0000121/2020	MADHAVA NANDA SAHOO NITYANANDA BASANTIA VS	M/S.K.C.NAYAK VS	// // 0
249	MACA/0000122/2020	MANORANJAN BASANTIA DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS	M/S.K.C.NAYAK VS	// // 0
		GOLEKH ROUT		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	MACA/0000123/2020	SANKUNTALA PRADHAN VS	M/S. K.C.NAYAK VS	// 0
251	MACA/0000124/2020	SHYAMA GOUDA @ DHANA GOUDA DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	KANAK MOHANTY VS	// 0
252	MACA/0000125/2020	KALPANA NAYAK SHANTILATA GANTAYAT @ SANTILATA GANTAYAT	DHANANJAYA MUND VS	// 0
253	MACA/0000126/2020	SURESH KU.ROUT M/S. IFFCO TOKIO G.I.CO. LTD.	ANUPAM DASH VS	// 0
254	MACA/0000127/2020	MAKMUNDA SETHI THE DIVISIONAL MANAGER, M/S. UNITED INSURANCE CO. LTD.	ANUPAM DASH VS	// 0
255	MACA/0000128/2020	NISHAMANI PRADHAN PARSURAM SAHU	DHANANJAYA MUND VS	// 0
256	MACA/0000129/2020	PURUSOTTAM SAHU MADANABATI PANIGRAHI	DHANANJAYA MUND VS	// 0
257	MACA/0000130/2020	SURESH KU.ROUT SHANTILATA GANTAYAT @	DHANANJAYA MUND VS	// 0
258	MACA/0000131/2020	SURESH KU.ROUT NATIONAL INSURANCE CO. LTD.	DHANANJAYA MUND VS	// 0
259	MACA/0000132/2020	BIKASH DALAI NATIONAL ILNSURANCE CO. LTD.	SABITA RANJAN PATTNAIK VS	// 0
260	MACA/0000133/2020	JAGANNATH SHA NATIONAL INSURANCE CO. LTD.	SABITA RANJAN PATTNAIK VS	// 0
261	MACA/0000134/2020	SHAKTIPADA PRADHAN NARENDRA PR.SINGH	SABITA RANJAN PATTNAIK LAKSMIDHAR KABI	// 0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		DIVISIONAL MANAGER,NEW INDIA ASSURANCE CO. LTD.		//
262	MATA/000033/2020	DEEPAK KU.RAUT	RAJESH KUMAR MAHAPATRA	//
		VS	VS	0
		PRIYADARSINI RAUT		//
263	RPFAM/000061/2020	PRASANTA KU.SWAIN @ PRASANRTA SWAINPRAMOD KUMAR MISHRA		//
		VS	VS	0
		AHALYA SWAIN		//
264	RPFAM/000062/2020	BIJAY KU.SAHU	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		NANDINI SAHU		//
265	RPFAM/000063/2020	BALARAM TULO	BHABANI SANKAR DAS	//
		VS	VS	0
		SARASWATI TULO		//
266	RSA/000067/2020	TRILOCHAN RAY	SUSANTA KUMAR DASH	//
		VS	VS	0
		PURNA CH.MAHUNTA		//
267	RSA/000068/2020	RABINARAYAN MISHRA	BHAKTAHARI MOHANTY	//
		VS	VS	0
		GOPALA CH.MISHRA		//
268	RSA/000069/2020	BIMAL KRUSHNA DAS ADHIKARI	M/S.D.P.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	RSA/000070/2020	GADADHAR PRADHAN	BIBEKANANDA BHUYAN	//
		VS	VS	0
		RAGHUNATH MOHAPATRA		//
270	RSA/000071/2020	JAYASADEHA PRADHAN	BIBEKANBANDA BHUYAN	//
		VS	VS	0
		RAGHUNATH MOHAPATRA		//
271	RSA/000072/2020	DAITARI PRADHAN	BIBEKANANDA BHUYAN	//
		VS	VS	0
		RAGHUNATH MOHAPATRA		//
272	RSA/000073/2020	NARAYAN SAMANTARAY	SUSANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	RVWPET/0000143/2020	ST5ATE OF ODISHA SUMITRA SAHOO VS SUJATA SAHOO	ADV. VS	// // 0 //
274	SAO/0000003/2020	BIMAL KRUSHNA DAS ADHIKARI VS STATE OF ODISHA	M/S. D.P.MOHANTY VS	// 0 //
275	SAO/0000004/2020	TRINATH SAHU VS SRI RADHAKANTA MOHAPRABHU BIJE	DEEPALI MOHAPATRA VS	// 0 //
276	TRP(C)/0000066/2020	ADYA PRASAD SATAPATHY VS SASWATI DASH	GOBARDHAN PUJARI VS	// 0 //
277	WA/0000131/2020	DILLIP PATRA VS JAGANNATH MOHANTY	BIBEKANANDA BAISAKH VS	// 0 //
278	WA/0000132/2020	SUKANTI BEHERA VS MAMATA SUNANI	UPENDRA KUMAR SAMAL VS	// 0 //
279	WA/0000133/2020	PRINCIPAL ACCOUNTANT GENERAL(A AND B) VS SUBHRA KANUNGO	BAROJ KUMAR DAS VS	// 0 //
280	WP(C)/0007030/2020	KAPILA NAYAK VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
281	WP(C)/0007031/2020	RAJAKISHORE NAYAK VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
282	WP(C)/0007032/2020	KAILASH CHANDRA NAYAK VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
283	WP(C)/0007033/2020	KUNTALA NAYAK VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0007034/2020	PRAFULLA KUMAR NAYAK VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
285	WP(C)/0007035/2020	DHARMANANDA MOHAPATRA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
286	WP(C)/0007036/2020	SADANANDA HADA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
287	WP(C)/0007037/2020	KARTIKA SAHOO VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
288	WP(C)/0007038/2020	KUMARI SWAIN VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
289	WP(C)/0007039/2020	KAPILA SAHOO VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
290	WP(C)/0007040/2020	NABA KISHORE NAYAK VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
291	WP(C)/0007041/2020	SARBESWAR NAYAK VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
292	WP(C)/0007042/2020	AKASH MOHAPATRA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
293	WP(C)/0007043/2020	BHAGIRATHI SAHOO VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
294	WP(C)/0007044/2020	KABI PARIDA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
295	WP(C)/0007045/2020	RAMAKANTA BHANJA	SUBHRANSU BHUSAN MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
296	WP(C)/0007046/2020	BASANTA BHANJA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
297	WP(C)/0007047/2020	NIHAR RANJAN SWAIN	B.S.TRIPATHY (1)	//
		VS	VS	0
		REGISTRAR COOPERATIVE SOCIETIES		//
298	WP(C)/0007048/2020	RABINDRA KUMAR NAYAK	M/S. ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0007049/2020	Y.V.G.S.JAGANNATH PATRO	M/A.BHAGABAN MOHANTY	//
		VS	VS	0
		LIFE INSURANCE CORPORATION OF INDIA		//
300	WP(C)/0007050/2020	RATIKANTA BEHERA	M/S.BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0007051/2020	PRAFULLA KUMAR NAYAK	M/S.BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0007052/2020	NILACHAL BIDIKA	M/S.BHAGABAN MOHANTY	//
		VS	VS	0
		LIFE INSURANCE CORPORATION OF INDIA		//
303	WP(C)/0007053/2020	UNION OF INDIA	M/S.ANINDYA KU.MISHRA	//
		VS	VS	0
		K.SRINIVAS		//
304	WP(C)/0007054/2020	KHITISH KUMAR NAYAK	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
305	WP(C)/0007055/2020	UNION OF INDIA	M/S.ANINDYA KU.MISHRA	//
		VS	VS	0
		SRIKANTA RATH		//
306	WP(C)/0007056/2020	PRATAP KUMAR SAHOO	K.C.MAJHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0007057/2020	UNION OF INDIA UNION OF INDIA VS TRINATH PARIDA	M/S. ANINDYA KU.MISHRA VS	// // 0 //
308	WP(C)/0007058/2020	SUKANTA KUMAR KHUNTIA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
309	WP(C)/0007059/2020	SATYEN DUTTA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
310	WP(C)/0007060/2020	UNION OF INDIA UNION OF INDIA VS V.RAGHAVENDRA RAO	M/S.ANINDYA KU.MISHRA VS	// 0 //
311	WP(C)/0007061/2020	BISWA RANJAN MOHAPATRA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
312	WP(C)/0007062/2020	UNION OF INDIA UNION OF INDIA VS E.V.K.SIVANAND	M/S.ANINDYA KU.MISHRA VS	// 0 //
313	WP(C)/0007063/2020	RABINDRA KUMAR PARIDA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
314	WP(C)/0007064/2020	UNION OF INDIA UNION OF INDIA VS GANDHARB SEN MOHARANA	M/S.ANINDYA KU.MISHRA VS	// 0 //
315	WP(C)/0007065/2020	SARAT KUMAR MOHANTY VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
316	WP(C)/0007066/2020	SUBHASIS PATTNAIK VS STATE OF ODISHA	M/S.RAMA KRISHNA BISOI VS	// 0 //
317	WP(C)/0007067/2020	DHIRAJ BEHERA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0007068/2020	SASIKANTA DAS VS UNION OF INDIA	M/S.K.C.MAJHI VS	// 0 //
319	WP(C)/0007069/2020	DASARATHI SAHOO VS UNION OF INDIA	M/S.K.C.MAJHI VS	// 0 //
320	WP(C)/0007070/2020	BIBHUDUTTA SATAPATHY VS SECRETARY TO GOVT WATER RESOURCES DEPT.	M/S.RAMA KRISHNA BISOI VS	// 0 //
321	WP(C)/0007071/2020	RAMA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
322	WP(C)/0007072/2020	KRUSHNA CHANDRA SINGH VS UCO BANK	SURENDRA NATH PANDA VS	// 0 //
323	WP(C)/0007073/2020	SARAT KUMAR BEHERA VS UCO BANK	SURENDRA NATH PANDA VS	// 0 //
324	WP(C)/0007074/2020	BHAGABAN NAYAK VS UCO BANK	SURENDRA NATH PANDA VS	// 0 //
325	WP(C)/0007075/2020	GOBARDHAN RANDHARI VS STATE OF ODISHA	M/S.LALATENDU SAMAL VS	// 0 //
326	WP(C)/0007076/2020	ASHOK KUMAR BEHERA VS UCO BANK	SURENDRA NATH PANDA VS	// 0 //
327	WP(C)/0007077/2020	DURYODHAN MANTRI VS COMMISSIONER CUM SECRETARY TO GOVT.OF ODISHA	M/S.LALATENDU SAMAL VS	// 0 //
328	WP(C)/0007078/2020	K.GITA VS D.G. AND I.G. OF POLICE,ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
329	WP(C)/0007079/2020	UMA PUJARI	M/S.LALATENDU SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT OF ODISHA		//
330	WP(C)/0007080/2020	DAMODAR JENA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		COLLECTOR, GANJAM		//
331	WP(C)/0007081/2020	SANTOSH KUMAR DIGAL	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0007082/2020	KRUPASINDHU PADHI	M/S.LALATENDU SAMAL	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT.OF ODISHA		//
333	WP(C)/0007083/2020	PRAVAT KUMAR KAR	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
334	WP(C)/0007084/2020	D.PADMA@DANDA PADMA	ABHIMANYU PARIDA	//
		VS	VS	0
		ANDHRA BANK		//
335	WP(C)/0007085/2020	BENUDHAR NIAL	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0007086/2020	BASANT KUMAR RAI	M/S.A.N.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0007087/2020	SUBHAGINI JANI	M/S.S.K.JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0007088/2020	LALIT MOHAN BISWAL	MANAS PATI	//
		VS	VS	0
		SECRETARY TO GOVT. FOREST AND ENVIRONMENT DEPT.		//
339	WP(C)/0007089/2020	GANESWAR ROUL	MANAS PATI	//
		VS	VS	0
		SECRETARY TO GOT. FOREST AND ENVIRONMENT DEPT.		//
340	WP(C)/0007090/2020	YOSOBANTA KUMAR NAYAK	M/S.BIDYADHAR MANASINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		CHAIRMAN CUM MANAGING DIRECTOR		//
341	WP(C)/0007091/2020	PRASANNA KUMAR MOHARANA	MANAS PATI	//
		VS	VS	0
		SECRETARY TI GOVT.,FOREST AND ENVIRONMENT DEPT.		//
342	WP(C)/0007092/2020	MANORANJAN SAHOO	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
343	WP(C)/0007093/2020	JAYASHREE BARIK	M/S. P.V. BALAKRISHNA	//
		VS	VS	0
		STATE OF ODISHA		//
344	WP(C)/0007094/2020	BRUHASPATI TAKARIA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
345	WP(C)/0007095/2020	BHAGYABATI BADI	MANAS PATI	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT.		//
346	WP(C)/0007096/2020	PRAMILA SANDHIBIGRAHA	M/S.SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE GENERAL ADMINISTRATION DEPT.		//
347	WP(C)/0007097/2020	M/S.VIBGYOR STRUCTURAL CONSTRUCTION	M/S.VIBHODHA CH.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
348	WP(C)/0007098/2020	AKSHAYA BEHERA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
349	WP(C)/0007099/2020	PRAKASH CHANDRA SAHOO	SAMEER KUMAR DAS	//
		VS	VS	0
		CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA		//
350	WP(C)/0007100/2020	S.K.YUSUF ALI	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
351	WP(C)/0007101/2020	SANJAY MOHANTY	SAMEER KUMAR DAS	//
		VS	VS	0
		CENTRAL ELECTRICITY UTILITY OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0007102/2020	PRAKASH CHANDRA MOHAPATRA VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
353	WP(C)/0007103/2020	UMAKANTI SAHU VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
354	WP(C)/0007104/2020	BAURIBANDHU JENA VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
355	WP(C)/0007105/2020	DHARANIDHAR BEHERA VS BANK OF BARODA	SAILABALA JENA VS	// 0 //
356	WP(C)/0007106/2020	JALDHAR PATEL VS STATE OF ODISHA	M/S.B.K.NAYAK VS	// 0 //
357	WP(C)/0007107/2020	CHANDRADHWAJ BHOI @ MAJHI VS STATE OF ODISHA	M/S.B.K.NAYAK VS	// 0 //
358	WP(C)/0007108/2020	JAGADISH KUMAR HIAL VS ODISHA STATE ADMINISTRATIVE TRIBUNAL	DILIP KUMAR PATNAIK VS	// 0 //
359	WP(C)/0007109/2020	DAYA @ DAYARAM BHOI @ DAYARAM MAJHI VS STATE OF ODISHA	M/S.A.K.SAHOO VS	// 0 //
360	WP(C)/0007110/2020	MADHABA PANGI VS ODISHA STATE ADMINISTRATIVE TRIBUNAL	DILIP KUMAR PATNAIK VS	// 0 //
361	WP(C)/0007111/2020	JOTCHANA RANI TURUK VS ODISHA STATE ADMINISTRATIVE TRIBUNAL	DILIP KUMAR PATNAIK VS	// 0 //
362	WP(C)/0007112/2020	M/S.ARTEE TRADERS VS AO CUM CM, SARB, BOB	ASIT KUMAR CHAUDHURY VS	// 0 //
363	WP(C)/0007113/2020	TIKNE @ TIKCHAND PATEL	M/S.B.K.NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0007114/2020	SOMA NATH KHORA	DILIP KUMAR PATNAIK	//
		VS	VS	0
		ODISHA STATE ADMINISTRATIVE TRIBUNAL		//
365	WP(C)/0007115/2020	SUBASH CH.MURJIA	DILIP KUMAR PATNAIK	//
		VS	VS	0
		ODISHA STATE ADMINISTRATIVE TRIBUNAL		//
366	WP(C)/0007116/2020	MADAN BHOI @ MADAN MAJHI	M/S.B.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0007117/2020	SUBODHA SUNDAR SATAPATHY	M/S.B.S.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0007118/2020	GOURANG SETHI	M/S.B.P.CHHUALSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0007119/2020	UTPAL MONDAL	NIRMAL RANJAN ROUTRAY	//
		VS	VS	0
		UNION OF INDIA		//
370	WP(C)/0007120/2020	RUPRAJ NANDY	M/S. SUBHA BIKASH PANDA	//
		VS	VS	0
		UNION OF INDIA		//
371	WP(C)/0007121/2020	PITABASH DAS	M/S.SURENDRA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0007122/2020	MAMATA BEHERA	B.S.DASPARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0007123/2020	RAGHUNATH SAHU	M/S.SURENDRA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0007124/2020	PRASANTA KUMAR DASH	RAJJEET ROY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0007125/2020	STATE OF ODISHA BIRENDRA KUMAR PANDA VS	M/S.PRASANNA KU.MISHRA VS	// // 0
376	WP(C)/0007126/2020	STATE OF ODISHA RAGHUNATH PATRA VS	M/S.PRASANNA KU.MISHRA VS	// // 0
377	WP(C)/0007127/2020	STATE OF ODISHA SANJEEB KUMAR RATH VS	ASHOK PATTNAIK VS	// // 0
378	WP(C)/0007128/2020	THE COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA RABINARAYAN SAHOO VS	CHANDAN MISHRA VS	// // 0
379	WP(C)/0007129/2020	UNION OF INDIA BICHITRANANDA DAS VS	SITANSU MOHAN SINGH VS	// // 0
380	WP(C)/0007130/2020	UNION OF INDIA KRUSHNA CHANDRA RAY VS	SITANSU MOHAN SINGH VS	// // 0
381	WP(C)/0007131/2020	UNION OF INDIA SK.SABIR VS	CHANDAN MISHRA VS	// // 0
382	WP(C)/0007132/2020	UNION OF INDIA SUBRATA KUMAR MOHANTY VS	SITANSU MOHAN SINGH VS	// // 0
383	WP(C)/0007133/2020	UNION OF INDIA BISWAJIT MOHANTY VS	CHANDAN MISHRA VS	// // 0
384	WP(C)/0007134/2020	UNION OF INDIA BABURAM ROUT VS	SITANSU MOHAN SINGH VS	// // 0
385	WP(C)/0007135/2020	UNION OF INDIA KAILASH CHANDRA PRUSTY VS	M/S.CHANDAN MISHRA VS	// // 0
		UNION OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0007136/2020	BAIKUNTHA GANTHIA VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
387	WP(C)/0007137/2020	KALANDI CHARAN PATRA VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
388	WP(C)/0007138/2020	SANJEEB KUMAR SAHOO VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
389	WP(C)/0007139/2020	DURYODHAN PATRA VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
390	WP(C)/0007140/2020	BIBHUTI BHUSAN SAHOO VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
391	WP(C)/0007141/2020	SIBA PRASAD PARIDA VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
392	WP(C)/0007142/2020	DURYODHAN PRADHAN VS THE STATE OF ODISHA	M/S.SATYABRATA MOHANTY VS	// 0 //
393	WP(C)/0007143/2020	SANTOSH KUMAR JENA VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
394	WP(C)/0007144/2020	SUSIL KUMAR MOHAPATRA VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
395	WP(C)/0007145/2020	NISAMANI NAYAK VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
396	WP(C)/0007146/2020	KALANDI BEHERA VS THE SECRETARY TO GOVT.ANIMAL HUSBANDRY RESOURCE DEPARTMENT	M/S. SATYABRATA MOHANTY VS	// 0 //
397	WP(C)/0007147/2020	BIJAYA KUMAR ROUL	M/S.CHANDAN MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
398	WP(C)/0007148/2020	RABINARAYAN SAHOO	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
399	WP(C)/0007149/2020	SUNIL PRASAD SAHU	PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0007150/2020	GOKULANANDA CHAUDHURY	M/S.BRAJA KISHORE SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0007151/2020	SARAT KUMAR JENA	M/S.NIRANJAN MAHARANA	//
		VS	VS	0
		UNION OF INDIA		//
402	WP(C)/0007152/2020	DAKTAR BEHERA	M/S.-SANGRAM KUMAR SINGH	//
		VS	VS	0
		DIRECTOR GENERAL OF POLICE, CRPF		//
403	WP(C)/0007153/2020	JAYASHREE @ JAYSHREE PATNAIK	M/S.DAYANANDA MOHAPATRA	//
		VS	VS	0
		DEPUTY REGISTRAR STATE ADMINISTRATIVE TRIBUNAL		//
404	WP(C)/0007154/2020	M/S.LINGARAJ ASSOCIATES	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
		THE STATE OF ODISHA		//
405	WP(C)/0007155/2020	KALYANI MAHAPATRA	M/S.AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0007156/2020	NAGENDRA KUMAR TRIPATHY	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0007157/2020	SAKUNTALA SAMARTH	M/S.HARIHAR PANIGRAHI	//
		VS	VS	0
		COLLECTOR AND DM, KORAPUT		//
408	WP(C)/0007158/2020	KAMALA KIRSANI	M/S.HARIHAR PANIGRAHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0007159/2020	COLLECTOR AND DM, KORAPUT DIPTIMAYEE SETHI VS	M/S.BIRAJA PRASANNA SATAPATHY VS	// // 0
410	WP(C)/0007160/2020	REGISTRAR OF COOPERTIVE SOCIETIES, ODISHA PRATYUSH KUMAR PANDA VS	M/S.BIRAJA PRASANNA SATAPATHY VS	// // 0
411	WP(C)/0007161/2020	COLLECTOR, MAYURBHANJ KALANDI JENA VS	M/S.SATYABRATA SENAPATI VS	// // 0
412	WP(C)/0007162/2020	MINISTRY OF ENVIRONMENT ANJALI PRAVA DASH VS	B.S.TRIPATHY (1) VS	// // 0
413	WP(C)/0007163/2020	KRIYA YOGA EDUCATION TRUST TAPAS KUMAR MOHANTY VS	M/S.ABHAYA KUMAR PARIDA VS	// // 0
414	WP(C)/0007164/2020	UNION OF INDIA SIBA PRASAD PRADHAN VS	B.S.TRIPATHY (1) VS	// // 0
415	WP(C)/0007165/2020	STATE OF ODISHA RABINDRA PRADHAN VS	M/S.ABHAYA KUMAR PARIDA VS	// // 0
416	WP(C)/0007166/2020	UNION OF INDIA M/S.S.S.MINING AND INFRA PVT.LTD VS	B.S.TRIPATHY (1) VS	// // 0
417	WP(C)/0007167/2020	BANK OF BARODA BRAJA KISHORE SAHOO VS	M/S.ABHAYA KUMAR PARIDA VS	// // 0
418	WP(C)/0007168/2020	UNION OF INDIA SAHADEB NAYAK VS	M/S.ABHAYA KUMAR PARIDA VS	// // 0
419	WP(C)/0007169/2020	UNION OF INDIA KUMUDINI BEHERA VS	M/S.ABHAYA KUMAR PARIDA VS	// // 0
		UNION OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0007170/2020	SURYNARAYAN BEHERA VS UNION OF INDIA	M/S.ABHAYA KUMAR PARIDA VS	// 0 //
421	WP(C)/0007171/2020	M/S.ANADI CHARAN NATH VS STATE OF ODISHA	M/S.S.K.JOSHI VS	// 0 //
422	WP(C)/0007172/2020	MITALI MISHRA VS STATE OF ODISHA	M/S.SASWATI MOHAPATRA VS	// 0 //
423	WP(C)/0007173/2020	DEBANANDA PATRA VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //
424	WP(C)/0007174/2020	JAGANNATH SETHI VS PRINCIPAL SECRETARY TO GOVT.OF ODISHA	M/S.SASWATI MOHAPATRA VS	// 0 //
425	WP(C)/0007175/2020	CHINMAY MALLICK VS THE STATE OF ODISHA	M/S.T.PANIGRAHI VS	// 0 //
426	WP(C)/0007176/2020	PRAMILA SAHOO VS B.M.C.	SUMITRA MOHANTY VS	// 0 //
427	WP(C)/0007177/2020	MINATI MALLICK VS THE COLLECTOR PURI	M/S.T.PANIGRAHI VS	// 0 //
428	WP(C)/0007178/2020	NILAMANI PATTNAIK VS UCO BANK	SUMIT KUMAR MOHANTY VS	// 0 //
429	WP(C)/0007179/2020	KASTURI NAIK VS REGIONAL DIRECTOR THE EMPLOYEES STATE INSURANCE CORPORATION	M/S.SAMARENDRA PATTNAIK VS	// 0 //
430	WP(C)/0007180/2020	GOUTAM KUMAR DASH VS UNION OF INDIA	M/S.ABHAYA KU.PARIDA VS	// 0 //
431	WP(C)/0007181/2020	DEBI PRASAD PATNAIK	M/S.J.K.KHANDAYATRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0007182/2020	KAILASH CHANDRA PRADHAN	M/S.ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0007183/2020	SATYABADI PRADHAN	M/S. AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0007184/2020	NARAN DAS	M/S.SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0007185/2020	RAJENDRA NARAYAN PANDA	M/S. M.M.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0007186/2020	DHIRENDRA KUMAR MEHER	M/S.SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0007187/2020	SANTOSH KUMAR KALET	M/S.SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0007188/2020	MRUGANKA SEKHAR MOHANTY	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0007189/2020	ANUPAMA SWAIN	M/S.ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0007190/2020	SABITABALA ROUT	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0007191/2020	SMRUTI PRAGYAN SAMANT	M/S.SUVASHISH PATTANAIAK	//
		VS	VS	0
		TAPAS RANJAN PATTANAIAK		//
442	WP(C)/0007192/2020	M/S. KATARIA TRANSPORT SERVICES	M/S. TANMAY MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0007193/2020	STATE OF ODISHA BASANTI MISHRA VS	M/S.PRAFULLA KUMAR RATH VS	// // 0
444	WP(C)/0007194/2020	STATE OF ODISHA SMRUTIRANJAN SAHOO VS	M/S. ASMIYA RANJAN MAJHI VS	// // 0
445	WP(C)/0007195/2020	INDUSIND BANK LTD KRUSHNA CHANDRA PATRA VS	M/S.M.M.SWAIN VS	// // 0
446	WP(C)/0007196/2020	ALEKHA CHANDRA MAHAKUD RANJEETA PATTNAIK VS	M/S.PRAFULLA KUMAR RATH VS	// // 0
447	WP(C)/0007197/2020	STATE OF ODISHA STATE OF ORISSA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
448	WP(C)/0007198/2020	MURALIDHAR BHOI BABU CHAND MAHALIK VS	M/S. UMESH CHANDRA MAHAPATRA VS	// // 0
449	WP(C)/0007199/2020	THE SECRETARY TO GOVT. OF ODISHA SATYABRATA SAHOO VS	M/S.KHIROD K.ROUT VS	// // 0
450	WP(C)/0007200/2020	STATE OF ODISHA NIRMAL CHANDRA SWAIN VS	M/S.UMESH CHANDRA MAHAPATRA VS	// // 0
451	WP(C)/0007201/2020	STATE OF ODISHA NIBESH CHANDRA MAJHI VS	M/S. UMESH CHANDRA MAHAPATRA VS	// // 0
452	WP(C)/0007202/2020	STATE OF ODISHA KARTIK CHANDRA DAS VS	DHULIRAM PATTNAIK VS	// // 0
453	WP(C)/0007203/2020	STATE OF ORISSA RAJ KISHORE MOHAPATRA VS	M/S. UMESH CHANDRA MAHAPATRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0007204/2020	LALIT MOHAN PANDA VS STATE OF ORISSA	DHULIRAM PATNAIK VS	// 0 //
455	WP(C)/0007205/2020	B.MAHESWAR PATNAIK VS STATE OF ORISSA	DHULIRAM PATNAIK VS	// 0 //
456	WP(C)/0007206/2020	DEEPAK KUMAR MALLICK VS STATE OF ODISHA	M/S.SAROJ KUMAR DASH VS	// 0 //
457	WP(C)/0007207/2020	PUSPITA DIGAL VS STATE OF ODISHA	M/S.TRILOCHAN BARIK VS	// 0 //
458	WP(C)/0007208/2020	MANJUBALA PALEI VS STATE OF ODISHA	M/S.GOKULANANDA PADHI VS	// 0 //
459	WP(C)/0007209/2020	PARBATI GOUDU @ DALEI VS COLLECTOR GANJAM	M/S.PRAVASH CH.JENA VS	// 0 //
460	WP(C)/0007210/2020	BISWARANJAN SAHOO VS STATE OF ODISHA	M/S.NIRANJAN LENKA VS	// 0 //
461	WP(C)/0007211/2020	CHAITANYA CHARAN PADHIHARI VS STATE OF ODISHA	M/S.NIRANJAN LENKA VS	// 0 //
462	WP(C)/0007212/2020	MADHUSMITA BARAL VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
463	WP(C)/0007213/2020	GOURANGA CHANDRA NAYAK VS STATE OF ORISSA	M/S.NIRAJAN LENKA VS	// 0 //
464	WP(C)/0007214/2020	SURYA NARAYAN KAR VS FAKIR MOHAN UNIVERSITY	M/S.BIDYADHAR MANASINGH VS	// 0 //
465	WP(C)/0007215/2020	SURUBABU PADHAN	M/S.ADITYA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0007216/2020	M/S.BAJAJ ELECTRICALS LIMITED	M/S.TUSHAR KANTI SATAPATHY	//
		VS	VS	0
		MICRO SMALL AND ENTERPRISERS FACILITATION		//
467	WP(C)/0007217/2020	BAISHNABA SETHI	M/S.ASHOK KUMAR PARIDA	//
		VS	VS	0
		THE STATE OF ORISSA		//
468	WP(C)/0007218/2020	PRASANNA KUMAR PRADHAN	M/S.P.K.MOHANTY	//
		VS	VS	0
		DIVISIONAL MANAGER, L.I.C.OF INDIA		//
469	WP(C)/0007219/2020	GOBINDA DIP	M/S.R.N.MOHANTY	//
		VS	VS	0
		COLLECTOR-CUM-DM,BIJJU NAGAR		//
470	WP(C)/0007220/2020	JHUNI BARIK	M/S.SIBA PRASAD SETHY	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0007221/2020	NANDA KISHORE BEHERA	M/S.SUBHASIS SEN	//
		VS	VS	0
		THE REGIONAL MANAGER, ODISHA GRAMYA BANK		//
472	WP(C)/0007222/2020	CHANDAN KUMAR PANDA	M/S. PRAKASH RANJAN BARIK	//
		VS	VS	0
		THE AUTHORIZED OFFICER		//
473	WP(C)/0007223/2020	SUBHASIS BISWAS	M/S.N.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0007224/2020	PRIYABATI BISWAL	M/S.B.N.SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0007225/2020	MAMATA MISHRA	M/S.RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0007226/2020	JITENDRA KUMAR DEHURY	M/S. RAMAKANTA SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WP(C)/0007227/2020	STATE OF ODISHA MAMATA MISHRA VS	M/S.RAMAKANTA SAHOO VS	// // 0
478	WP(C)/0007228/2020	STATE OF ODISHA SATYANANDA DAS VS	M/S.SATYABRATA SENAPATI VS	// // 0
479	WP(C)/0007229/2020	STATE OF ODISHA KAILASH CHANDRA PATTANAİK VS	M/S.RAMAKANTA SAHOO VS	// // 0
480	WP(C)/0007230/2020	ODISHA ADMINISTRATIVE TRIBUNAL, BBSR PURNIMA NAIK VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
481	WP(C)/0007231/2020	STATE OF ODISHA KEDAR MISHRA VS	M/S. KRISHNA CHANDRA SAHU VS	// // 0
482	WP(C)/0007232/2020	STATE OF ODISHA KAILASH CHANDRA PRADHAN VS	S. ANJAN KUMAR BISWAL VS	// // 0
483	WP(C)/0007233/2020	KAILASH CHANDRA PRADHAN VS	S. ANJAN KUMAR BISWAL VS	// // 0
484	WP(C)/0007234/2020	NRUSINGH CHARAN NAYAK VS	M/S.DINABANDHU NAYAK VS	// // 0
485	WP(C)/0007235/2020	THE TAHASILDAR KENDRAPARA JOGENDRA KUMAR NAIK VS	M/S. MANAS CHAND VS	// // 0
486	WP(C)/0007236/2020	STATE OF ODISHA MAMATA MISHRA VS	M/S.RAMAKANTA SAHOO VS	// // 0
487	WP(C)/0007237/2020	ODISHA ADMINISTRATIVE TRIBUNAL, BBSR KUMARI SWAIN VS	M/S.RAMAKANTA SAHOO VS	// // 0
		ODISHA ADMINISTRATIVE TRIBUNAL, BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WP(C)/0007238/2020	SUJATA MOHAPATRA VS ODISHA ADMINISTRATIVE TRIBUNAL, BBSR	M/S.RAMAKANTA SAHOO VS	// 0 //
489	WP(C)/0007239/2020	SAROJ KUMAR NAYAK VS ODISHA ADMINISTRATIVE TRIBUNAL, BBSR	M/S.RAMAKANTA SAHOO VS	// 0 //
490	WP(C)/0007240/2020	Y.JAGANNATH RAO VS ODISHA ADMINISTRATIVE TRIBUNAL, BBSR	M/S.RAMAKANTA SAHOO VS	// 0 //
491	WP(C)/0007241/2020	ER.SUDARSAN PANDA VS STATE OF ODISHA	M/S.DURGA PRASAD NANDA VS	// 0 //
492	WP(C)/0007242/2020	JAGANNATH HANUMAN VS THE STATE OF ODISHA	M/S.HEMANTA KUMAR MUND VS	// 0 //
493	WP(C)/0007243/2020	ARUP BRAHMA MOHAPATRA VS STATE OF ODISHA	M/S.G.N.MISHRA VS	// 0 //
494	WP(C)/0007244/2020	BABULAL BAG VS EXECUTIVE ENGINEER, PUBLIC HEALTH DIVISION, SAMBALPUR	M/S.DINESH KUMAR PANDA VS	// 0 //
495	WP(C)/0007245/2020	BABULAL BAG VS EXECUTIVE ENGINEER, PUBLIC HEALTH DIVISION, SAMBALPUR	M/S.DINESH KUMAR PANDA VS	// 0 //
496	WP(C)/0007246/2020	K.DEVI VS STATE OF ODISHA	M/S.G.N.MISHRA VS	// 0 //
497	WP(C)/0007247/2020	BIKASH KUMAR MEHER VS SPECIAL SECRETARY TO GOVT.OF ODISHA	M/S.DINESH KUMAR PANDA VS	// 0 //
498	WP(C)/0007248/2020	RUDRA NARAYAN MOHANTA VS THE NORTH ORISSA UNIVERSITY, BARIPADA	ASHUTOSH MOHANTA VS	// 0 //
499	WP(C)/0007249/2020	SANJAY PRADHAN	M/S.A.K.MISHRA (2)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
500	WP(C)/0007250/2020	DEBABRATA MAHARANA	M/S.SUBHASREE MOHANTY	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL, CUTTACK		//
501	WP(C)/0007251/2020	CHITTA RANJAN SAHOO	M/S.SUBHASREE MOHANTY	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL, BBSR		//
502	WP(C)/0007252/2020	PRAKASH CHANDRA SETH	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
503	WP(C)/0007253/2020	PURNA CHANDRA BEURA	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0007254/2020	RUSHOV BISOI	NEELAKANTHA PANDA	//
		VS	VS	0
		THE STATE OF ODISHA		//
505	WP(C)/0007255/2020	ARJUN MOHAPATRA	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
		D.G AND I.G. OF FIRE SERVICES		//
506	WP(C)/0007256/2020	HEMANTA KUMAR JENA	M/S.PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTATIVE TRIBUNAL		//
507	WP(C)/0007257/2020	BHOLANATH ROUT	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0007258/2020	KAMAL KUMAR PATTNAIK	M/S.PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0007259/2020	BANSIDHAR BARIKI	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
		SUPERINTENDENT OF POLICE KANDHAMAL		//
510	WP(C)/0007260/2020	BALARAM SAHU	M/S.PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	WP(C)/0007261/2020	STATE OF ODISHA PURNA CHANDRA BEURA VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
512	WP(C)/0007262/2020	STATE OF ODISHA RABINARAYAN MOHANTY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
513	WP(C)/0007263/2020	STATE OF ODISHA RAJENDRA KUMAR SAMANTRAY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
514	WP(C)/0007264/2020	STATE OF ODISHA SADANANDA PATRA VS	M/S. BASUDEVA PUJARI VS	// // 0
515	WP(C)/0007265/2020	BLOCK DEVELOPMENT OFFICER BRANCH MANAGER, BANK OF BARODA VS	M/S.SUBHASHIS MISHRA VS	// // 0
516	WP(C)/0007266/2020	STATE OF ODISHA UNION OF INDIA VS	SANJIB SWAIN VS	// // 0
517	WP(C)/0007267/2020	GAYADHAR SETHI AMULYA NAYAK VS	M/S.SAROJ KUMAR PADHY VS	// // 0
518	WP(C)/0007268/2020	STATE OF ODISHA M/S.AEROCOM PVT.LTD. VS	M/S.SMRUTI RANJAN PATI VS	// // 0
519	WP(C)/0007269/2020	STATE OF ORISSA NIMAIN CHARAN ROUT VS	JITENDRA KUMAR DIGAL VS	// // 0
520	WP(C)/0007270/2020	STATE OF ODISHA RANJIT KUMAR NAYAK VS	SIDHARTHA MISHRA 1 VS	// // 0
521	WP(C)/0007271/2020	GM, LIC OF INDIA GHASI SAHU VS	SIDHARTHA MISHRA 1 VS	// // 0
		GM, LIC OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	WP(C)/0007272/2020	M/S.NRSM AND ASSOCIATES VS UNION OF INDIA	GOURI MOHAN RATH VS	// () //
523	WPCRL/0000028/2020	SANJAY NAYAK VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	//0 () //
524	WPCRL/0000029/2020	NIRAKAR MALLIK @ MALIK VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	//0 () //
525	ABLAPL/0002777/2020	OM PRAKASH GUPTA VS STATE OF ODISHA	CHINMAYA MOHANTY VS	TANGI /12 /2020 () //
526	ABLAPL/0002778/2020	BISWANATH PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	DIGAPAHANDI /33 /2020 () //
527	ABLAPL/0002779/2020	TARANISEN NAIK @ TRANISEN NAIK VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /68 /2020 () //
528	ABLAPL/0002780/2020	CHETAN @ CHAITANYA MAJHI VS STATE OF ODISHA	A.K.SAHOO VS	JONK /110 /2014 () //
529	ABLAPL/0002781/2020	SK.AINUL VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /35 /2020 () //
530	ABLAPL/0002782/2020	LALCHAND RAJBHAR @ RAJBHOR @ LALCHAND VS STATE OF ODISHA	RAMBI NARAYAN BEHERA VS	BANDOMUNDA /18 /2020 () //
531	ABLAPL/0002783/2020	KUSHA JENA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	BINJHARPUR /384 /2019 () //
532	ABLAPL/0002784/2020	GOLAKHA SETHY VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MAHAKALPARA /58 /2018 () //
533	ABLAPL/0002785/2020	BANITA SAHU @ BANITA DEVI	JYOTIRMAYA SAHOO	MOHANA /3 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0002786/2020	MANAGOBINDA PRADHAN	AMULYA RATNA PANDA	RAIKIA /138 /2015
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0002787/2020	PRADIPTA KISHORE DASH	AMITAV TRIPATHY	SARANAKUL /21 /2020
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0002788/2020	SURESH NAIK	RANJAN KUMAR MOHANTY	JEYPORE TOWN /218 /2015
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0002789/2020	RAGHUNATH BARAL	ARUN KUMAR DAS-1	DHENKANAL SADAR /57 /2020
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0002790/2020	INDRAMANI BEHERA	ARUN KUMAR DAS-1	DHENKANAL SADAR /09 /2020
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0002791/2020	ABHIMANYU MAHALIK @ MAHALICK @ ABHINAV MAHALIK @ AVIRAM MAHALIK	ABHINAV MAHALIK @ AVIRAM MAHALIK	TIHIDI /378 /2018
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0002792/2020	SAGAR SAHU	PRASANNA KUMAR MISHRA	RAMPUR (SONEPUR) /03 /2020
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0002793/2020	SK.JALALUDDIN	PRAFULLA KU BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0002794/2020	SAGAR MALIK	PRAMODA KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0002795/2020	JNANRANJAN DAS	SURYAKANTA DAS MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0002796/2020	RAJENDRA KUMAR BINDHANI	BIKRAM CHANDRA GHADEI	DHAMNAGAR /197 /2016
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0002797/2020	STATE OF ODISHA PRAVAKAR BEHERA VS	BRUNDABAN ROUT VS	// CHOUDWAR /70 /2020 ()
546	ABLAPL/0002798/2020	STATE OF ODISHA MITRABHANU BEHERA @ BABULU VS	LALIT SAHU VS	// BOLANGIR SADAR /322 /2019 ()
547	ABLAPL/0002799/2020	STATE OF ODISHA CHITTA RANJAN SAHOO VS	BIJAYA KUMAR RAGADA VS	// JATNI P.S. /74 /2020 ()
548	ABLAPL/0002800/2020	STATE OF ODISHA S.K.ALLAUDDIN VS	PRAFULLA KUMAR BISWAL VS	// / /0 ()
549	ABLAPL/0002801/2020	STATE OF ODISHA KAMALAKANTA NAYAK VS	PRADEEP KUMAR PRADHAN VS	// CHOUDWAR /91 /2020 ()
550	ABLAPL/0002802/2020	STATE OF ODISHA ABHAYA @ ABHAYA KUMAR BARIK VS	PRAFULLA CHANDRA DAS VS	// TIRTOL /40 /2020 ()
551	ABLAPL/0002803/2020	STATE OF ODISHA RAJESH @ RAJESH KUMAR BARIK VS	PRAFULLA CHANDRA DAS VS	// TIRTOL /40 /2020 ()
552	ABLAPL/0002804/2020	STATE OF ODISHA BIRANCHI NARAYAN NAYAK VS	PRAHALLADA SAHU VS	// CHAKAPADA PS /9 /2019 ()
553	ABLAPL/0002805/2020	STATE OF ODISHA NUTAN MIRDHA VS	SATYABRATA PANDA VS	// BOUDH /152 /2019 ()
554	ABLAPL/0002806/2020	STATE OF ODISHA SUKANT PRADHAN VS	RAJENDRA N.ROUT VS	// KANAS /27 /2020 ()
555	ABLAPL/0002807/2020	STATE OF ODISHA CHITTARANJAN JENA VS STATE OF ODISHA (G.A. DEPT)	RASHMIKANTA MAHALIK VS	// CUTTACK VIGILANCE /43 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0002808/2020	LAILA BIBI @ LAILA KHATUN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JASHIPUR /18 /2020 () //
557	ABLAPL/0002809/2020	KALU SAHU @ PRASANTA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GRAM GANJAM /16 /2020 () //
558	ABLAPL/0002810/2020	MANTU @ SUDHANSU SEKHAR PARIDA @ MANTU BEHERA VS STATE OF ODISHA	MANTU BEHERA VS	RANPUR /46 /2020 () //
559	ABLAPL/0002811/2020	ASHOK KUMAR SHUKLA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	DAMANJODI /13 /2020 () //
560	ABLAPL/0002812/2020	AINTHA ARISAL @ SHREENIBAS ARISAL VS STATE OF ODISHA	GOPINATH MISHRA VS	KHURDA SADAR /29 /2012 () //
561	ABLAPL/0002813/2020	SURYANARAYAN MISHRA VS STATE OF ODISHA(VIG.)	DEBASNAN DAS VS	CUTTACK VIGILANCE /43 /2019 () //
562	ABLAPL/0002814/2020	SANKIRTANYA BHUE VS STATE OF ODISHA	ARJUN CH. BEHERA VS	/ /0 () //
563	ABLAPL/0002815/2020	SURYA NARAYAN MOHANTY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	/ /0 () //
564	ABLAPL/0002816/2020	KAILASH BENIA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /25 /2020 () //
565	ABLAPL/0002817/2020	RAMESH BAG @ TIDU BAG VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHEDEN /164 /2019 () //
566	ABLAPL/0002818/2020	PUNIA NAIK @ PURNA CHANDRA NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /250 /2016 () //
567	ABLAPL/0002819/2020	KARTIKA BEHERA	DILIP KUMAR SAHU	COLLIERY /8 /2015

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0002820/2020	RANKANIDHI BHUJABALA	RAKESH KUMAR MALLICK	JATNI P.S. /04 /2020
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0002821/2020	MUKTIKANTA BISWAL	JAGANNATH KAMILA	SECTOR-3 /95 /2019
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0002822/2020	SUSANTA BEHERA @ KHETRAMOHAN BEHERA	JAGANNATH KAMILA	OUPADA /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0002823/2020	PRADYUMNA KUMAR JENA	L.BHUYAN	GONDIA /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0002824/2020	SYAMA SUNDAR DASH	DEBASNAN DAS	CUTTACK VIGILANCE /43 /2019
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
573	ABLAPL/0002825/2020	PRABHATI RANI MISHRA	PULAKESH MOHANTY	BAIDYANATHPUR /39 /2020
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0002826/2020	DEBASIS DAS	P.K.MAHARAJ	BADAGODA P.S. /390 /2017
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0002827/2020	KALPANA BARAL	PULAKESH MOHANTY	BAIDYANATHPUR /39 /2020
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0002828/2020	GOLEKH KANDI	DEEPAK KUMAR DAS	KHANDAGIRI P.S. /95 /2020
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0002829/2020	JITENDRA KUMAR PAIKARAY	AMITAV TRIPATHY	KHANDAPARA /217 /2019
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0002830/2020	TRINATH MAHANTY	P.K.MAHARAJ	RANPUR /38 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0002831/2020	STATE OF ODISHA SOURI GHADEI VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /36 /2020 ()
580	ABLAPL/0002832/2020	STATE OF ODISHA MUNA JENA VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /43 /2020 ()
581	ABLAPL/0002833/2020	STATE OF ODISHA BHABATOSH MOHANTY @ KUNA VS	ANJAN KUMAR BISWAL VS	// SARAT /6 /2020 ()
582	ABLAPL/0002834/2020	STATE OF ODISHA BABU BEHERA VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /23 /2020 ()
583	ABLAPL/0002835/2020	STATE OF ODISHA DUKHISYAM SAHU VS	SANJAY KUMAR PRADHAN VS	// BERHAMPUR SADAR /349 /2019 ()
584	ABLAPL/0002836/2020	STATE OF ODISHA BISWAJIT PRADHAN VS	JAYADEBA BEHERA VS	// RANPUR /45 /2020 ()
585	ABLAPL/0002837/2020	STATE OF ODISHA PRAMODINI MOHAPATRA VS	UDIT RANJAN JENA VS	// MAHILA P.S.(BBSR) /08 /2020 ()
586	ABLAPL/0002838/2020	STATE OF ODISHA PRATAP KUMAR PRADHAN VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR (P.PUR) /279 /2019 ()
587	ABLAPL/0002839/2020	STATE OF ODISHA MADHABILATA GRAHACHARYA VS	SATYANARAYAN MISHRA VS	// TIHIDI /48 /2020 ()
588	ABLAPL/0002840/2020	STATE OF ODISHA GOPAL DAS VS	B.S.DASPANDA VS	// HINJILI (ASKA) /43 /2020 ()
589	ABLAPL/0002841/2020	STATE OF ODISHA SUBHENDRA KUMAR CHOUDHURY VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// BAIDESWAR /2 /2020 () //

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FILING REPORT AS ON :24/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	ABLAPL/0002842/2020	MANORANJAN GHADEI VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	BAIDESWAR /2 /2020 () //
591	ABLAPL/0002843/2020	RAMESH @ RAMESHA BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BALICHANDRAPUR /46 /2020 () //
592	ABLAPL/0002844/2020	MAHESH DAS @ MUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /365 /2019 () //
593	ABLAPL/0002845/2020	SITA @ SATYABAN ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /424 /2019 () //
594	ABLAPL/0002846/2020	UMA AGRAWAL @ BHABI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	/02 /2020 () //
595	ABLAPL/0002847/2020	MARKANDA MOHANTA VS STATE OF ODISHA	L.BHUYAN VS	BARIA /2 /2020 () //
596	ABLAPL/0002848/2020	MANU @ DEEPAK KUMAR MALIA VS STATE OF ODISHA	CHITTA RANJAN DASH VS	LINGARAJ P.S. /20 /2020 () //
597	ABLAPL/0002849/2020	JACHINDRA SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	SALIPUR /113 /2015 () //
598	ABLAPL/0002850/2020	BHABANATH BISWAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /85 /2019 () //
599	ABLAPL/0002851/2020	KSHIRODA KUMAR DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	PANIKOILI /34 /2020 () //
600	ABLAPL/0002852/2020	DEBENDRA ROUT VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BALICHANDRAPUR /32 /2020 () //
601	ABLAPL/0002853/2020	BAPUN @ SATYAJIT PRADHAN	JAGANNATH KAMILA	NILGIRI /44 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
602	ABLAPL/0002854/2020	STATE OF ODISHA SITARAM BAGHA	JAGANNATH KAMILA	// MANAMUNDA /23 /2020
		VS	VS	()
603	ABLAPL/0002855/2020	STATE OF ODISHA SAROJ MAHARANA	SUSANTA KUMAR MISHRA	// BADAGODA P.S. /148 /2015
		VS	VS	()
604	ABLAPL/0002856/2020	STATE OF ODISHA BHAGIRATHI JANI	JAYADEBA BEHERA	// / /0
		VS	VS	()
605	ABLAPL/0002857/2020	STATE OF ODISHA AMULYA GRAHACHARYA	SATYANARAYAN MISHRA	// TIHIDI /48 /2020
		VS	VS	()
606	ABLAPL/0002858/2020	STATE OF ODISHA MAHESWAR NAYAK @ JULUKA	AMULYA RATNA PANDA	// DHARMASALA /10 /2020
		VS	VS	()
607	ABLAPL/0002859/2020	STATE OF ODISHA SANJAY KUMAR BEHERA	RAGHUNATH DAS MOHAPATRA	// BANKI /298 /2018
		VS	VS	()
608	ABLAPL/0002860/2020	STATE OF ODISHA NUNGUDI @ DINESH KUMAR BEHERA	TARA PRASAD MOHAPATRA	// SATYABADI /32 /2020
		VS	VS	()
609	ABLAPL/0002861/2020	STATE OF ODISHA AJAY JENA @ DHADIA SAMAL @ DHADIA	TARA PRASAD MOHAPATRA	// KUMBHARAPARA /54 /2020
		VS	VS	()
610	ABLAPL/0002862/2020	STATE OF ODISHA DANDU MANGAL	AMITAV TRIPATHY	// NAYAGARH /67 /2019
		VS	VS	()
611	ABLAPL/0002863/2020	STATE OF ODISHA MANASH RANJAN MISHRA	TARA PRASAD MOHAPATRA	// KUMBHARAPARA /56 /2020
		VS	VS	()
612	ABLAPL/0002864/2020	STATE OF ODISHA KALIMANI DHANGADAMAJHI	SATYA NARAYAN MISHRA-4	// MALKANGIRI /05 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	ABLAPL/0002865/2020	STATE OF ODISHA SOURAV KUMAR SAMAL @ SOURAV SAMAL BIBHUTI RANJAN MOHANTY VS	VS	// JAGATPUR /59 /2020 ()
614	ABLAPL/0002866/2020	STATE OF ODISHA TUNA @ NIMAI MAJHI VS	JAGANNATH KAMILA VS	// THAKURMUNDA /14 /2020 ()
615	ABLAPL/0002867/2020	STATE OF ODISHA JHUMA BISWAS VS	SATYA NARAYAN MISHRA-4 VS	// ORKEL /08 /2020 ()
616	ABLAPL/0002868/2020	STATE OF ODISHA CHINTU NAYAK @ NIRANJAN NAYAK VS	TARA PRASAD MOHAPATRA VS	// CHANDANPUR /20 /2019 ()
617	ABLAPL/0002869/2020	STATE OF ODISHA BISWAJEET MALLICK VS	GOPAL KRUSHNA MOHANTY VS	// MALGODOWN /36 /2020 ()
618	ABLAPL/0002870/2020	STATE OF ODISHA DROUPADI MALIK VS	SATYA NARAYAN MISHRA-4 VS	// BASUDEVPUR /28 /2020 ()
619	ABLAPL/0002871/2020	STATE OF ODISHA BIJAY @ BIJAYA CHANDRA PRADHAN VS	ANUPAM DASH VS	// VIGILANCE PS (BERHAMPUR) /11 /2019 ()
620	ABLAPL/0002872/2020	STATE OF ODISHA(VIG.) PAMITA MAJHI VS	SATYA RANJAN MULIA VS	// BANTALA /27 /2020 ()
621	ABLAPL/0002873/2020	STATE OF ODISHA PRAMOD KUMAR SAMAL @ PAPUNA VS	ASHOK KU PATTANAIAK VS	// GURUDIJHATIA /5 /2020 ()
622	ABLAPL/0002874/2020	STATE OF ODISHA GYANA RANJAN PATNAIK @ PATTANAIAK VS	SARATHI JYOTI MOHANTY VS	// BARGARH /40 /2016 ()
623	ABLAPL/0002875/2020	STATE OF ODISHA SIBA ROUT VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// BHATILI /7 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :24/02/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
624	ABLAPL/0002876/2020	DEEPAK RANJAN SAHU @ SAHOO VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BARGARH /40 /2016 () //
625	ABLAPL/0002877/2020	KANHU CH.DALAI @ KANHU CHARAN DALAIJYOTIRMAYA SAHOO VS STATE OF ODISHA	VS	GRAM GANJAM /17 /2020 () //
626	ABLAPL/0002878/2020	GITANJALI BARIK VS STATE OF ODISHA	B.S.PANIGRAHI VS	NAYAKOT /10 /2020 () //
627	ABLAPL/0002879/2020	BARUN NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	COLLIERY /18 /2020 () //
628	ABLAPL/0002880/2020	GANGADHAR KANSARI VS STATE OF ODISHA	GEETANJALI MAJHI VS	SECTOR-15 /8 /2020 () //
629	ABLAPL/0002881/2020	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SASMITA DEBATA VS	RAMACHANDI /7 /2019 () //
630	ABLAPL/0002882/2020	MANORANJAN JENA @ KALIA VS STATE OF ODISHA	PRAVASH CH.JENA VS	CHANDAKA P.S. /86 /2019 () //
631	ABLAPL/0002883/2020	RAKA @ AKASH CHANDRA BEHERA @ BHOI S.K.BHANJADEO VS STATE OF ODISHA	VS	AIR FIELD P.S. /9 /2019 () //
632	ABLAPL/0002884/2020	KAMA MARANDI VS STATE OF ODISHA	ABHAYA KU PARIDA VS	RAIRANGPUR TOWN /4 /2020 () //
633	ABLAPL/0002885/2020	LAXMI @ LAXMIPRIYA DAS VS STATE OF ODISHA	B.K.NAYAK VS	DELANGA /23 /2020 () //
634	ABLAPL/0002886/2020	SARBESWAR SUTAR VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	RAJNAGAR /46 /2020 () //
635	ABLAPL/0002887/2020	PUNIA NAIK @ PURNA CHANDRA NAIK	ANIRUDHA DAS	DHENKANAL SADAR /282 /2015

ORISSA HIGH COURT

FILING REPORT AS ON :24/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
636	WPC(OA)/0001557/2018	NIHAR RANJAN SWAIN	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
637	WPC(OAC)/0000787/2013	SATYAJIT PAIKRAY	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
638	WPC(OAC)/0000788/2013	GOURI SHANKAR NANDA	M/S.BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
639	WPC(OAC)/0000790/2013	PRASANTA KUMAR PANIGRAHI	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
640	WPC(OAC)/0000926/2018	RABINDRANATH SENAPATI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
641	WPC(OAC)/0001067/2018	RAMESH CHANDRA BISWAL	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
642	WPC(OAC)/0002052/2012	MADHUSUDAN PANDA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
643	WPC(OAC)/0002272/2015	ANIL KUMAR SENAPATI	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
644	WPC(OAC)/0002294/2017	KAILASH CHANDRA BARIK	M/S.SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
645	WPC(OAC)/0002818/2014	SUNIL BARIK	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
646	WPC(OAC)/0002830/2018	SUDHIR KUMAR SWAIN	SASWAT DAS	//
		VS	VS	0

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FILING REPORT AS ON :24/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
647	WPC(OAC)/0003476/2016	STATE OF ODISHA ROHIT BEHERA VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :24/02/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2020 SAO/3/2020	BIMAL KRUSHNA DAS ADHIKARI-MP	M/S. D.P.MOHANTY
2	8/2020 SAO/4/2020	TRINATH SAHU-MP	DEEPALI MOHAPATRA
3	11/2020 ARBA/9/2020	ACC LTD.-MP	SASWAT KUMAR ACHARYA
4	12/2020 ARBA/10/2020	PRAVAT KU.PARIDA-MP	ASHOK KU.MOHAPATRA (1)
5	18/2020 JCRLA/4/2019	ANGAD KANHAR-MP	MR.SATYANARAYAN MISHRA
6	19/2020 JCRLA/24/2014	AJIT BARLA and ANOTHER-MP	MR.B.BEHERA
7	20/2020 JCRLA/36/2018	SANTU@SANTOSH KU.ROUT-MP	ADV
8	23/2020 ELPET/10/2019	LAXMAN BAG-MP	M/S.PITAMBAR ACHARYA
9	28/2020 TRPCRL/19/2020	PRIYANKA PRADHAN-MP	S.ROUT
10	33/2020 SA/204/1998	PRAMODANANDA-MP	M/S.BIDYADHAR MISRA
11	40/2020 MATA/33/2020	DEEPAK KU.RAUT-MP	ANUPAM DASH
12	41/2020 MATA/27/2020	DHANANJAY NATH-MP	SAMIR KUMAR MISHRA
13	42/2020 MATA/28/2020	ARUN KU.SAHU-MP	SAMIR KUMAR MISHRA
14	48/2020 CONTC/793/2020	GIRDHARI LAL AGARWAL @ HIRALAL-MP	adv
15	52/2020 CMAPL/145/2020	HAREKRUSHNA ROUT-MP	ADV.
16	77/2020 TRP(C)/66/2020	ADYA PRASAD SATAPATHY-MP	GOBARDHAN PUJARI
17	77/2020 WPC(OAC)/790/2013	PRASANTA KUMAR PANIGRAHI-MP	BIMBISAR DASH
18	78/2020 WPC(OAC)/2294/2017	KAILASH CHANDRA BARIK-MP	M/S.SHASHI BHUSAN JENA
19	79/2020 WPC(OAC)/2294/2017	KAILASH CHANDRA BARIK-MP	M/S.SHASHI BHUSAN JENA
20	80/2020 WPC(OAC)/2294/2017	KAILASH CHANDRA BARIK-MP	M/S.SHASHI BHUSAN JENA
21	81/2020 WPC(OAC)/3476/2016	ROHIT BEHERA-MP	M/S.L.K.MOHANTY
22	82/2020 WPC(OAC)/788/2013	GOURI SHANKAR NANDA-MP	M/S.BIMBISAR DASH
23	83/2020 WPC(OAC)/787/2013	SATYAJIT PAIKRAY-MP	BIMBISAR DASH
24	84/2020 WPC(OAC)/2818/2014	SUNIL BARIK-MP	M/S.K.K.SWAIN
25	88/2020 RPFAM/61/2020	PRASANTA KU.SWAIN @ PRASANRTA SWAIN-MP	PRAMOD KUMAR MISHRA
26	89/2020	PRASANTA JENA-MP	M/S.B.SAHOO

27	RPFAM/95/2018 90/2020	SANKAR BEHERA-MP	SANTANU KUMAR SARANGI
28	RPFAM/317/2019 91/2020	BIJAY KU.SAHU-MP	SUBHRANSU BHUSAN MOHANTY
29	RPFAM/62/2020 92/2020	BIJAY KU.SAHU-MP	SUBHRANSU BHUSAN MOHANTY
30	RPFAM/62/2020 93/2020	BALARAM TULO-MP	BHABANI SANKAR DAS
31	RPFAM/63/2020 94/2020	SURYAMANI MAJHI-MP	SAMIR KUMAR MISHRA
32	RPFAM/52/2020 127/2020	SANJAY KU.BEHERA-MP	M/S.SUSHANTA KU.PRADHAN
33	RSA/19/2019 128/2020	SANJAY KU.BEHERA-MP	M/S.SUSHANTA KU.PRADHAN
34	RSA/19/2019 129/2020	RABINARAYAN MISHRA-MP	BHAKTAHARI MOHANTY
35	RSA/68/2020 130/2020	SANTOSH KU.DAS-MP	M/S.D.P.MOHANTY
36	RSA/340/2019 131/2020	CESCO., PURI-MP	BIBUDHENDRA DASH
37	RSA/323/2019 132/2020	AMPOLU MURALI KRISHNA-MP	M/S.MISS DEEPALI MOHAPATRA
38	RSA/255/2019 133/2020	GADADHAR PRADHAN-MP	BIBEIANANDA BHUYAN
39	RSA/70/2020 134/2020	JAYASADEHA PRADHAN-MP	BIBEKANBANDA BHUYAN
40	RSA/71/2020 135/2020	JAYASADEHA PRADHAN-MP	BIBEKANBANDA BHUYAN
41	RSA/71/2020 170/2020	NIRMAL CHANDRA ROUT-MP	SIDHARTHA MISHRA
42	BLAPL/823/2020 171/2020	PRAVAT KUMAR JENA-MP	BASANTA KUMAR DAS
43	BLAPL/56/2020 172/2020	IRSHAD-MP	RAJIB LOCHAN PATTNAIK
44	BLAPL/806/2020 174/2020	NANDA @ CHHABINDRA PRADHAN-MP	PRAFULLA KUMAR KHATEI
45	BLAPL/1154/2020 175/2020	RAGHU BHUMIA-MP	NIHAR RANJAN SAHOO
46	BLAPL/10458/2019 178/2020	SUKANTI BEHERA-MP	UPENDRA KUMAR SAMAL
47	WA/132/2020 179/2020	PRABHATI PRADHAN @ PRATIBHA PRADHAN-MP	DHANANJAYA MUND
48	FAO/209/2020 179/2020	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
49	WA/126/2020 180/2020	JAGABANDHU MUDULI-MP	DHANANJAYA MUND
50	FAO/210/2020 180/2020	PRINCIPAL ACCOUNTANT GENERAL(A AND E)-MP	adv.
51	WA/133/2020 181/2020	UNION OF INDIA-MP	M/S.ANINDYA KU.MISHRA
52	FAO/386/2016 181/2020	BSE,ODISHA-MP	M/S.S.S.RAO
53	WA/491/2019 182/2020	UNION OF INDIA-MP	M/S.ANINDYA KU.MISHRA
54	FAO/353/2016 182/2020	BOARD OF SECONDARY EDUCATION,ODISHA-MP	M/S.S.S.RAO
55	WA/513/2019 183/2020	PHULA DEI-MP	DHANANJAYA MUND
56	FAO/211/2020 183/2020	BSE,ODISHA-MP	S.S.RAO
57	WA/509/2019 184/2020	SURENDRANATH PANIGRAHI-MP	SANGRAM JENA
	FAO/216/2020		

58	184/2020 WA/496/2019	BOARD OF SECONDARY EDUCATION,ORISSA-MP	M/S.S.S.RAO
59	185/2020 FAO/217/2020	SAROJ KU.DHAL-MP	SANGRAM JENA
60	185/2020 WA/494/2019	BOARD OF SECONDARY EDUCATION,ODISHA-MP	M/S.S.S.RAO
61	186/2020 FAO/218/2020	SIBANANDA PANIGRAHI-MP	SANGRAM JENA
62	186/2020 WA/510/2019	BSE,ODISHA-MP	S.S.RAO
63	187/2020 FAO/220/2020	DIVISIONAL MANAGVER, NATIONAL INSURANCE CO. LTD,MP	PRASANTA KUMAR MAHALI
64	187/2020 WA/512/2019	Board Of Secondary Education-MP	M/S.S.S.RAO
65	188/2020 FAO/221/2020	STATE OF ODISHA-MP	A.G.A.
66	188/2020 WA/511/2019	BSE,ODISHA-MP	S.S.RAO
67	189/2020 FAO/221/2020	STATE OF ODISHA-MP	A.G.A.
68	189/2020 WA/505/2019	Board Of Secondary Education-MP	S.S.RAO
69	190/2020 WA/499/2019	BSE,ODISHA-MP	M/S.S.RAO
70	191/2020 WA/498/2019	BOARD OF SECONDARY EDUCATION,ORISSA-MP	M/S.S.S.RAO
71	192/2020 WA/497/2019	BOARD OF SECONDARY EDUCATION-MP	M/S.S.S.RAO
72	193/2020 WA/495/2019	BSE,ODISHA-MP	M/S.S.S.RAO
73	194/2020 WA/520/2019	Board Of Secondary Education-MP	M/S.S.S.RAO
74	195/2020 WA/514/2019	Board Of Secondary Education-MP	M/S.S.S.RAO
75	196/2020 WA/12/2020	BOARD OF SECONDARY EDUCATION,ODISHA-MP	M/S.S.S.RAO
76	197/2020 WA/518/2019	BOARD OF SECONDARY EDUCATION,ODISHA-MP	M/S.S.S.RAO
77	198/2020 WA/515/2019	Board Of Secondary Education-MP	M/S.S.S.RAO
78	199/2020 WA/7/2020	BOARD OF SECONDARY EDUCATION-MP	S.S.RAO
79	200/2020 WA/493/2019	BOARD OF SECONDARY EDUCATION,ORISSA-MP	S.S.RAO
80	201/2020 CRLREV/158/2020	JANAKI BALLAV MOHARANA @ JANAKI MOHARANA-MP	PRASANTA KUMAR SAHOO
81	201/2020 WA/516/2019	Board Of Secondary Education-MP	M/S.S.S.RAO
82	202/2020 CRLREV/158/2020	JANAKI BALLAV MOHARANA @ JANAKI MOHARANA-MP	PRASANTA KUMAR SAHOO
83	202/2020 WA/519/2019	BOARD OF SECONDARY EDUCATION,ODISHA-MP	M/S.S.S.RAO
84	203/2020 CRLREV/158/2020	JANAKI BALLAV MOHARANA @ JANAKI MOHARANA-MP	PRASANTA KUMAR SAHOO
85	203/2020 WA/517/2019	BOARD OF SECONDARY EDUCATION,ODISHA-MP	M/S.S.S.RAO
86	204/2020 CRLREV/159/2020	TAPAS NAYAK-MP	SANTOSH KUMAR DASH
87	205/2020 CRLREV/413/2018	MANOJ KUMAR BOXI-MP	ANUP UDAYA SENAPATI
88	206/2020 CRLREV/160/2020	PURNA HARIJAN-MP	TUKUNA MISHRA
89	207/2020	PURNA HARIJAN-MP	TUKUNA MISHRA

90	CRLREV/160/2020 208/2020	RANJIT KUMAR MOHANTY-MP	PRAFULLA KUMAR RATH
91	CRLREV/162/2020 209/2020	RANJIT KUMAR MOHANTY-MP	PRAFULLA KUMAR RATH
92	CRLREV/163/2020 210/2020	RANJIT KUMAR MOHANTY-MP	PRAFULLA KUMAR RATH
93	CRLREV/163/2020 211/2020	ARUNA KUMAR SAMAL-MP	PRASHANTA KUMAR NAYAK
94	CRLREV/164/2020 212/2020	ARUNA KUMAR SAMAL-MP	PRASHANTA KUMAR NAYAK
95	CRLREV/164/2020 217/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	M.S.SATPATHY
96	MACA/122/2020 218/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	S.CHANDRA MISHRA
97	MACA/92/2020 219/2020	SHANTILATA GANTAYAT @ SANTILATA GANTAYAT-MP	DHANANJAYA MUND
98	MACA/125/2020 220/2020	M/S. IFFCO TOKIO G.I.CO. LTD.-MP	ANUPAM DASH
99	MACA/126/2020 221/2020	THE DIVISIONAL MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.-MP	SOMNATH RAO
100	MACA/127/2020 222/2020	PARSURAM SAHU-MP	DHANANJAYA MUND
101	MACA/128/2020 223/2020	MADANABATI PANIGRAHI-MP	DHANANJAYA MUND
102	MACA/129/2020 224/2020	MADANABATI PANIGRAHI-MP	DHANANJAYA MUND
103	MACA/129/2020 225/2020	RANJAN KUMAR SAHOO-MP	SUSANTA KUMAR DASH
104	CMP/218/2020 225/2020	SHANTILATA GANTAYAT @-MP	DHANANJAYA MUND
105	MACA/130/2020 226/2020	SK.MUSTAK-MP	M/S.DAYANANDA MOHAPATRA
106	CMP/544/2019 226/2020	SHANTILATA GANTAYAT @-MP	DHANANJAYA MUND
107	MACA/130/2020 227/2020	SURESH CHANDRA GIRI-MP	SAMIR KUMAR MISHRA
108	CMP/220/2020 227/2020	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
109	MACA/131/2020 228/2020	NATIONAL ILNSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
110	MACA/132/2020 229/2020	DEBENDRANATH SAHOO-MP	NIRANJAN LENKA
111	CMP/222/2020 229/2020	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
112	MACA/133/2020 230/2020	ORIENTAL INSURANCE CO. LTD.-MP	A.A.KHAN
113	MACA/1000/2019 231/2020	D.M.,M/S.ORIENTAL INSURANCE CO.LTD.-MP	M/S.A.A.KHAN
114	MACA/350/2019 285/2020	UNION OF INDIA-MP	MR.PRAVAT KU.PADHI
115	RVWPET/104/2019 338/2020	MANOJ KUMAR BEHERA-MP	BIBHUTI BHUSAN PANDA
116	CRLA/163/2020 339/2020	MANOJ KUMAR BEHERA-MP	BIBHUTI BHUSAN PANDA
117	CRLA/163/2020 340/2020	BASANTA KUMAR UJJOGI@BASANT KU. UDJOGI-MP	RAJENDRA N.ROUT
118	CRLA/334/2019 341/2020	BISHU BEHERA-MP	MAGUNI CHARANA PALAI
119	CRLA/164/2020 342/2020	BISHU BEHERA-MP	MAGUNI CHARANA PALAI
120	CRLA/164/2020 343/2020	BISHU BEHERA-MP	MAGUNI CHARANA PALAI

121	345/2020 CRLA/165/2020	BIJAY SEMULI-MP	PUSPAMITRA MOHAPATRA
122	346/2020 CRLA/166/2020	SHYAMA SINGH-MP	ASHWINI KUMAR DAS
123	347/2020 CRLA/167/2020	SARBESWAR JENA-MP	DEVASHIS PANDA
124	348/2020 CRLA/168/2020	RAMAKANTA PANDA-MP	ANIMESH MOHANTY
125	349/2020 CRLA/168/2020	RAMAKANTA PANDA-MP	ANIMESH MOHANTY
126	350/2020 CRLA/169/2020	SRIKANTA KAR-MP	TANMAY MISHRA
127	351/2020 CRLA/169/2020	SRIKANTA KAR-MP	TANMAY MISHRA
128	352/2020 CRLA/170/2020	MAHESWAR PRADHAN-MP	TARA PRASAD MOHAPATRA
129	352/2020 CRLMC/398/2020	SANJAY NAYAK-MP	SAILABALA JENA
130	353/2020 CRLA/171/2020	RANJAN KUMAR BEHERA-MP	SURYAKANTA DWIBEDI
131	353/2020 CRLMC/625/2020	RABI SI@RABI NARAYAN-MP	SOUBHAGYA KUMAR DASH
132	354/2020 CRLA/171/2020	RANJAN KUMAR BEHERA-MP	SURYAKANTA DWIBEDI
133	354/2020 CRLMC/626/2020	R.TRINATH REDDY-MP	JAGAJIT PANDA
134	355/2020 CRLA/166/2020	SHYAMA SINGH-MP	ASHWINI KUMAR DAS
135	355/2020 CRLMC/627/2020	KAVERI PATRA-MP	S.P.SARANGI
136	356/2020 CRLMC/629/2020	GOURANGA@GOURANGA CHANDRA BARIK-MP	B.S.DASPARIDA
137	357/2020 CRLMC/3372/2019	RISHI PRASAD BHATT@BHATTA-MP	SAMVIT MOHANTY
138	358/2020 CRLMC/635/2020	BASUDEV PATRA-MP	PARTHA SARATHI NAYAK
139	359/2020 CRLMC/146/2020	DIPAK MISHRA @ DIPAK KUMAR MISHRA-MP	BALARAM NAYAK
140	360/2020 CRLMC/148/2020	SANGITA MISHRA-MP	BALARAM NAYAK
141	361/2020 CRLMC/636/2020	BAPUJI KUMAR SWAIN-MP	MANAS CHAND
142	362/2020 CRLMC/568/2020	RANGABALLABA ROUT-MP	BISWANATH BEHERA
143	363/2020 CRLMC/2208/2019	BIJAYA MAHARANA-MP	M/S.SUSHANTA KU.MISHRA
144	364/2020 CRLMC/645/2020	GULAM MUSTAFA KHAN-MP	PARTHA SARATHI NAYAK
145	365/2020 CRLMC/779/2017	GURU PR.PANDA-MP	M/S.RAJESH KU.MAHAPATRA
146	366/2020 CRLMC/2195/2019	ANITA BEHERA-MP	M/S.DEEPALI MOHAPATRA
147	367/2020 CRLMC/647/2020	KHIRODRA KUMAR DHARUA-MP	SAROJ KU.PADHY
148	368/2020 CRLMC/648/2020	DIPTIRANJAN NAYAK-MP	SATYA NARAYAN MISHRA
149	369/2020 CRLMC/649/2020	ASHYUMAT SUR-MP	L.BHUYAN
150	370/2020 CRLMC/650/2020	SRIKANTA SAHU-MP	ASHOK DAS
151	371/2020 CRLMC/651/2020	SRIKANTA SAHU-MP	ASHOK DAS
152	372/2020	SRIKANTA SAHU-MP	ASHOK DAS

153	CRLMC/652/2020 373/2020	SRIKANTA SAHU-MP	ASHOK DAS
154	CRLMC/653/2020 374/2020	SARASWATI SENAPATI-MP	RAMDAS ACHARY
155	CRLMC/657/2020 3024/2020	NIHAR RANJAN PAIKARAY-MP	M/S.PRADIPTA KUMAR MOHANTY
156	WP(C)/18233/2018 3025/2020	NIHAR RANJAN PAIKARAY-MP	M/S.PRADIPTA KUMAR MOHANTY
157	WP(C)/18233/2018 3026/2020	BISWAJIT PANDA-MP	M/S. S.K.PRADHAN
158	WP(C)/3377/2020 3027/2020	JOYTIRMAYEE JENA AND OTHERS-MP	M/S S.C DASH
159	WP(C)/21599/2018 3028/2020	NIHAR RANJAN SWAIN-MP	B.S.TRIPATHY (1)
160	WP(C)/7047/2020 3029/2020	Y.V.G.S.JAGANNATH PATRO-MP	M/A.BHAGABAN MOHANTY
161	WP(C)/7049/2020 3030/2020	NILACHAL BIDIKA-MP	M/S.BHAGABAN MOHANTY
162	WP(C)/7052/2020 3031/2020	TISCO SUKINDA CHROMITE MINES CONTRACTOR WORKERS UNION-MP	HRISANTON MP/MAR MISHRA
163	WP(C)/16149/2017 3032/2020	ARUN KUMAR MALLICK-MP	M/S.S.J.PRADHAN
164	WP(C)/4520/2020 3034/2020	DAMODAR JENA-MP	PRASANTA KUMAR NANDA
165	WP(C)/7080/2020 3035/2020	BASANT KUMAR RAI-MP	M/S.A.N.DAS
166	WP(C)/7086/2020 3036/2020	SUBHAGINI JANI-MP	M/S.S.K.JOSHI
167	WP(C)/7087/2020 3038/2020	BRUHASPATI TAKARIA-MP	BIJAYA KUMAR BEHERA 1
168	WP(C)/7094/2020 3039/2020	AKSHAYA BEHERA-MP	SUBASH CHANDRA PUSPALAKA
169	WP(C)/7098/2020 3040/2020	S.K.YUSUF ALI-MP	SOUMYA MISHRA
170	WP(C)/7100/2020 3041/2020	S.K.YUSUF ALI-MP	SOUMYA MISHRA
171	WP(C)/7100/2020 3042/2020	DHARANIDHAR BEHERA-MP	SAILABALA JENA
172	WP(C)/7105/2020 3043/2020	M/S.ARTEE TRADERS-MP	ASIT KUMAR CHAUDHURY
173	WP(C)/7112/2020 3044/2020	JASODA BADI-MP	M/S.ANJAN KUMAR BISWAL
174	WP(C)/25224/2017 3045/2020	ARABINDA PADHI-MP	M/S.LAXMAN PRADHAN
175	WP(C)/9406/2019 3046/2020	GOURANG SETHI-MP	M/S.B.P.CHHUALSINGH
176	WP(C)/7118/2020 3047/2020	UTPAL MONDAL-MP	NIRMAL RANJAN ROUTHAY
177	WP(C)/7119/2020 3048/2020	UTPAL MONDAL-MP	NIRMAL RANJAN ROUTHAY
178	WP(C)/7119/2020 3049/2020	RUPRAJ NANDY-MP	M/S. SUBHA BIKASH PANDA
179	WP(C)/7120/2020 3050/2020	RUPRAJ NANDY-MP	M/S. SUBHA BIKASH PANDA
180	WP(C)/7120/2020 3051/2020	MAMATA BEHERA-MP	B.S.DASPARIDA
181	WP(C)/7122/2020 3052/2020	BIRENDRA KUMAR PANDA-MP	M/S.PRASANNA KU.MISHRA
182	WP(C)/7125/2020 3053/2020	RAGHUNATH PATRA-MP	M/S.PRASANNA KU.MISHRA
183	WP(C)/7126/2020 3054/2020	M/S.INDUSIND BANK LTD.-MP	M/S.PRABIR KUMAR RAY
	WP(C)/23527/2019		

184	3056/2020 WP(C)/1872/2018	SUMANTA KUMAR NAYAK-MP	M/S.P.C.CHHINCHANI
185	3057/2020 WP(C)/7149/2020	SUNIL PRASAD SAHU-MP	PRANAB KUMAR SAMANTRAY
186	3058/2020 WP(C)/4843/2020	SUBASH CHANDRA DELAI-MP	M/S.S.N. SHARMA
187	3059/2020 WP(C)/3556/2020	SUSHRE MOHAPATRA-MP	M/S.SASWATI MOHAPATRA
188	3061/2020 WP(C)/7160/2020	PRATYUSH KUMAR PANDA-MP	M/S.BIRAJA PRASANNA SATAPATHY
189	3062/2020 WP(C)/24555/2019	M/S VENKATA PANDURANGA CONSTRUCTIONS-MP	SUKANTA KUMAR DALAI
190	3063/2020 WP(C)/24551/2019	M/S VENKATA PANDURANGA CONSTRUCTIONS-MP	SUKANTA KUMAR DALAI
191	3064/2020 WP(C)/7161/2020	KALANDI JENA-MP	M/S.SATYABRATA SENAPATI
192	3065/2020 WP(C)/24549/2019	M/S VENKATA PANDURANGA CONSTRUCTIONS-MP	SUKANTA KUMAR DALAI
193	3066/2020 WP(C)/7164/2020	SIBA PRASAD PRADHAN-MP	B.S.TRIPATHY (1)
194	3067/2020 WP(C)/7166/2020	M/S.S.S.MINING AND INFRA PVT.LTD-MP	B.S.TRIPATHY (1)
195	3068/2020 WP(C)/951/2019	RADHAMOHAN DEV BIJE GADA SAHI-MP	SAROJ KUMAR PADHY
196	3069/2020 WP(C)/7171/2020	M/S.ANADI CHARAN NATH-MP	M/S.S.K.JOSHI
197	3070/2020 WP(C)/7173/2020	DEBANANDA PATRA-MP	SUMITRA MOHANTY
198	3071/2020 WP(C)/7174/2020	JAGANNATH SETHI-MP	M/S.SASWATI MOHAPATRA
199	3072/2020 WP(C)/6997/2020	SK.MAHAMAD RASUL-MP	ADITYA MISHRA
200	3073/2020 WP(C)/7176/2020	PRAMILA SAHOO-MP	SUMITRA MOHANTY
201	3074/2020 WP(C)/7178/2020	NILAMANI PATTNAIK-MP	SUMIT KUMAR MOHANTY
202	3076/2020 WP(C)/27837/2019	ROHIT FERRO TECH LTD.-MP	M/S.PITAMBAR ACHARYA
203	3077/2020 WP(C)/13092/2019	DILLIP KUMAR ROUT-MP	M/S.S.S.DAS,M/S.SASWAT DAS
204	3079/2020 WP(C)/7189/2020	ANUPAMA SWAIN-MP	M/S.ANJAN KUMAR BISWAL
205	3080/2020 WP(C)/7190/2020	SABITABALA ROUT-MP	M/S.PRAFULLA KUMAR RATH
206	3081/2020 WP(C)/7188/2020	MRUGANKA SEKHAR MOHANTY-MP	M/S.PRAFULLA KUMAR RATH
207	3082/2020 WP(C)/2983/2020	AJIT KUMAR MOHAPATRA-MP	M/S.ANANDA CHANDRA SWAIN
208	3083/2020 WP(C)/7192/2020	M/S. KATARIA TRANSPORT SERVICES-MP	M/S. TANMAY MISHRA
209	3084/2020 WP(C)/29078/2019	MANAS RANJAN MEHER-MP	M/S. SUSHANTA KUMAR JOSHI
210	3086/2020 WP(C)/7194/2020	SMRUTIRANJAN SAHOO-MP	M/S. ASMIYA RANJAN MAJHI
211	3087/2020 WP(C)/7193/2020	BASANTI MISHRA-MP	M/S.PRAFULLA KUMAR RATH
212	3088/2020 WP(C)/7196/2020	RANJEETA PATTNAIK-MP	M/S.PRAFULLA KUMAR RATH
213	3089/2020 WP(C)/7197/2020	STATE OF ORISSA-MP	ADDL.GOV.T.ADVOCATE
214	3090/2020 WP(C)/7199/2020	SATYABRATA SAHOO-MP	M/S.KHIROD K.ROUT
215	3091/2020	ASHOK KUMAR PATTANAIAK-MP	SUSANTA KUMAR DASH

216	WP(C)/27321/2019 3092/2020	M/S.MAA VAISHNO DEVI CONSTRUCTION-MP	M/S.KANANBALA ROY CHOUDHURY
217	WP(C)/7956/2019 3093/2020	M/S.MAA VISHNO DEVI CONSTRUCTION-MP	M/S.KANANBALA ROY CHOUDHURY
218	WP(C)/7957/2019 3094/2020	M/S.MAA VAISHNO DEVI CONSTRUCTION-MP	M/S.KANANBALA ROY CHOUDHURY
219	WP(C)/7960/2019 3095/2020	PARBATI GOUDU @ DALEI-MP	M/S.PRAVASH CH.JENA
220	WP(C)/7209/2020 3097/2020	BISWARANJAN SAHOO-MP	M/S.NIRANJAN LENKA
221	WP(C)/7210/2020 3098/2020	RATNA PRABHA TULO-MP	M/S.PRAKASH KUMAR JENA
222	WP(C)/4022/2020 3099/2020	ODISHA GRAMYA BANK,RAJPUR BRANCH-MP	MR.AUROVINDA MOHANTY
223	WP(C)/12722/2019 3100/2020	BASANT KUMAR RAI-MP	M/S.A.N.DAS
224	WP(C)/7086/2020 3101/2020	SURYA NARAYAN KAR-MP	M/S.BIDYADHAR MANASINGH
225	WP(C)/7214/2020 3102/2020	SURUBABU PADHAN-MP	M/S.ADITYA MISHRA
226	WP(C)/7215/2020 3103/2020	M/S.BAJAJ ELECTRICALS LIMITED-MP	M/S.TUSHAR KANTI SATAPATHY
227	WP(C)/7216/2020 3104/2020	BAISHNABA SETHI-MP	M/S.ASHOK KUMAR PARIDA
228	WP(C)/7217/2020 3105/2020	PRASANNA KUMAR PRADHAN-MP	M/S.P.K.MOHANTY
229	WP(C)/7218/2020 3106/2020	RAMACHANDRA PADHAN-MP	AMIYA KUMAR MISHRA 2
230	WP(C)/16938/2019 3107/2020	BINOD AGRAWAL @ BINOD KUMAR AGRAWAL-MP	M/S.DEEPAK RANJAN SUNDARAY
231	WP(C)/16939/2019 3108/2020	FIROJ SAHU-MP	M/S.DEEPAK RANJAN ROUSTRAY
232	WP(C)/16940/2019 3109/2020	NANDA KISHORE BEHERA-MP	M/S.SUBHASIS SEN
233	WP(C)/7221/2020 3110/2020	CHANDAN KUMAR PANDA-MP	M/S. PRAKASH RANJAN BARIK
234	WP(C)/7222/2020 3111/2020	SUBHASIS BISWAS-MP	M/S.N.DAS
235	WP(C)/7223/2020 3112/2020	SUBHASIS BISWAS-MP	M/S.N.DAS
236	WP(C)/7223/2020 3113/2020	SUMANATA KUMAR SAHOO-MP	M/S.MANOJ PANIGRAHI
237	WP(C)/6645/2020 3114/2020	SATYANANDA DAS-MP	M/S.SATYABRATA SENAPATI
238	WP(C)/7228/2020 3116/2020	AJIT KUMAR MOHANTY-MP	JYOTIMANI PATNAIK
239	WP(C)/6815/2020 3117/2020	GUIDANCE ENGLISH MEDIUM SCHOOL-MP	M/S. SANATANU KU.SARANGI
240	WP(C)/6850/2020 3118/2020	ER.SUDARSAN PANDA-MP	M/S.DURGA PRASAD NANDA
241	WP(C)/7241/2020 3119/2020	JAGANNATH HANUMAN-MP	M/S.HEMANTA KUMAR MUND
242	WP(C)/7242/2020 3120/2020	ARUP BRAHMA MOHAPATRA-MP	M/S.G.N.MISHRA
243	WP(C)/7243/2020 3121/2020	K.DEVI-MP	M/S.G.N.MISHRA
244	WP(C)/7246/2020 3122/2020	PRADEEP KUMAR PATEL-MP	M/S.SOUMENDRA PATTANAİK
245	WP(C)/22907/2019 3123/2020	RUSHOV BISOI-MP	NEELAKANTHA PANDA
246	WP(C)/7254/2020 3124/2020	D.PADMA@DANDA PADMA-MP	ABHIMANYU PARIDA
	WP(C)/7084/2020		

247	3125/2020 WP(C)/7265/2020	BRANCH MANAGER, BANK OF BARODA-MP	M/S.SUBHASHIS MISHRA
248	3126/2020 WP(C)/7264/2020	SADANANDA PATRA-MP	M/S. BASUDEVA PUJARI
249	3127/2020 WP(C)/7266/2020	UNION OF INDIA-MP	SANJIB SWAIN
250	3129/2020 WP(C)/3455/2020	M/S.LIFELINE MULTI VENTURES PVT.LTD.-MP	M/S.JAYDEEP PAL
251	3131/2020 WP(C)/3455/2020	M/S.LIFELINE MULTI VENTURES PVT.LTD.-MP	M/S.JAYDEEP PAL
252	3132/2020 WP(C)/3935/2018	YVS REDDY-MP	M/S.GOURI MOHAN RATH
253	3133/2020 WP(C)/3175/2020	RAHUL BALIARSINGH-MP	M/S.S.K.BHANJADEO
254	3134/2020 WP(C)/7268/2020	M/S.AEROCOM PVT.LTD.-MP	M/S.SMRUTI RANJAN PATI
255	3135/2020 WP(C)/7270/2020	RANJIT KUMAR NAYAK-MP	SIDHARTHA MISHRA 1
256	3136/2020 WP(C)/7271/2020	GHASI SAHU-MP	SIDHARTHA MISHRA 1
257	3137/2020 WP(C)/7272/2020	M/S.NRSM AND ASSOCIATES-MP	GOURI MOHAN RATH
258	54/2020 CRLMP/119/2020	GO DIGIT GENERAL INSURANCE CO LTD-MP	
259	169/2020 BLAPL/10642/2019	SURYAKANTA DEHURY-MP	J.K.KHUNTIA
260	173/2020 BLAPL/615/2020	SATYABRATA SAHOO-MP	
261	228/2020 CMP/103/2020	AMIYABALA SAMAL-MP	A.R.DASH
262	308/2020 ABLAPL/19692/2019	YOUGESH KUMAR MANDAL-MP	
263	309/2020 ABLAPL/16004/2019	BADI BAIKUNTHA @ B. BAIKUNTHA RAO-MP	
264	310/2020 ABLAPL/9744/2019	GNYANANANDA MISHRA @GYANANANDA-MP	
265	311/2020 ABLAPL/9855/2019	NILAMBAR PUTHAL@NILAMBAR POTHALA-MP	
266	312/2020 ABLAPL/331/2019	CHATURBHUJA SAMAL-MP	SARAT KUMAR JENA
267	313/2020 ABLAPL/644/2020	MAGA @ MAGUNI PRADHAN-MP	
268	314/2020 ABLAPL/17845/2019	BRUNDABAN SETHI@BUNDEI SETHI-MP	
269	315/2020 ABLAPL/14548/2019	TANU@TANUJA NAIK-MP	
270	344/2020 CRLA/484/2010	SANTHA CHARAN PATTNA-MP	
271	3033/2020 WP(C)/4107/2020	BISWOJIT SETHI-MP	ARIJEET MISHRA
272	3037/2020 WP(C)/20151/2013	BANSORIBALA KANUNGO-MP	M/S.DEBASIS CHHOTRAY
273	3055/2020 WP(C)/26586/2019	BALU KISHORE ACHARYA-MP	PRASANNA KUMAR MISHRA
274	3060/2020 WP(C)/10632/2019	M/S SOUMYA NANDA AND CO.,-MP	
275	3075/2020 WP(C)/3306/2020	SWADHIN KUMAR SAHOO-MP	
276	3085/2020 WP(C)/11977/2003	HINDUSTAN BIRI LEAVE-MP	
277	3096/2020 WP(C)/4336/2020	M/S A.K.MOHANTY CONSTRUCTION PVT.LTD.-MP	
278	3115/2020	LILIMA SETHI-MP	

279	WP(C)/17118/2019 3128/2020	SUDIPTA KUMAR SAHOO-MP
280	WP(C)/1796/2020 3130/2020 WP(C)/4607/2020	RADHARANI PADHI-MP